Minutes of Exim Facilitation Committee (EFC) meeting No. 03/AM22 dated 29.07.2021 for Import of Restricted Items

Meeting No. 03/AM22 of Exim Facilitation Committee (EFC) was held on 29.07.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri S.P.Roy, Joint DGFT, DGFT
(ii) Smt. Suminder Kaur, Dy. DGFT, DGFT
(iii) Shri Md. Moin Afaque, Dy. DGFT, DGFT
(iv) Shri W.F. Anal, FTDO (Import Cell), DGFT
(v) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
(vi) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, D/o Fisheries
(vii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
(viii) Shri Inderjeet Yadav, Deputy Industrial Advisor, M/o Steel
(ix) Shri O.P. Sharma, Consultant Technical, D/o C&PC
(x) Shri Sushil Kumar Jangid, Scientist 'B', MeitY
(xi) Dr. Ashok Kumar Dalela, Controller of Explosives, O/o Chief Controller of Explosives, PESO
(xii) Shri Sanjay Karndhar. Scientist 'D', MNRE
(xiii) Shri Ajeet Singh, Scientific Officer, AERB
(xiv) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
(xv) Shri Sushilk Jain, Development Officer, DPIIT

3. Total number of cases considered in the meeting was **344**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **68** cases have been approved, **13** cases have been rejected, **11** cases have been closed and **252** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 136, 142, 143, 144, 145, 147, 148, 150, 151 and 152 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1	**D/o AH&D**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
1.	MOVINGBAY RELOCATION SERVICE	8.6.21	1 Nos Mammals:--	01061900	0.000	AU	Comments sought from DAHD on 11.06.2021. DAHD vide email dated

	HQRXIMLAPPLY00109840AM22		Other				14.06.2021 has sought some information from the firm. The firm replied directly to DAHD vide email dated 14.06.2021. Reminder sent to DAHD vide email dated 26.07.2021. The Committee decided to defer the case.
2.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00117532AM22	18.6.21	560 Nos Dunkan Hartley Guinea Pigs	1063900	9462537	AU	Recommended by DAHD vide OM dated 28.06.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 28.06.2021.**
3.	PRADEEP B HQRXIMLAPPLY00119038AM22	20.6.21	1 Nos AFRICAN GREY PARROT	1063200	7300	Pet Bird	**DAHD vide OM dated 02.08.2021 informed that they do not recommend the restricted item African Grey Parrot due to spread of Avian influenza in Kuwait.** **Hence, the Committee decided to Reject the case.**
4.	VENKY'S (INDIA) LIMITED HQRXIMLAPPLY00125027AM22	24.6.21	18000 nos. SPF GRANDPARENT EGGS: (15300 nos. of FEMALES & 2700 nos. of MALES)	04079000	57915329	AU	Recommended by DAHD vide OM dated 12.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 12.07.2021**
5.	SUN PHARMA ADVANCED HQRXIMLAPPLY00031890AM22	03.5.21	90 Vials Frozen semen, other than bovine :bovine embryo	05119991	718.11	Research Purpose	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 02.07.2021 has sought some clarification from the firm.

							The firm replied directly to DAHD vide email dated 05.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. **D/o AH&D informed the EFC Committee in the Meeting No. 03/AM22 dated 29.07.2021 that the case is under examination with them.**
6.	FAIZ REZWAN HQRXIMLAPPLY00021587AM22	08.4.21	6 Nos Live Horses(2 Stallion, 2 Mare, 2 Gelding)	1012990	1051800	AU	Comments sought from DAHD on 04.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 13.07.2021. **Reminder sent to applicant vide email dated 19.07.2021.**
7.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00116709AM21	14.4.21	600 Nos Mice	1063900	5107455.5	AU	Comments sought from DAHD on 06.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. **D/o AH&D informed the EFC Committee in the Meeting No. 03/AM22 dated 29.07.2021 that the case is under examination with them.**
8.	VIMTA LABS LIMITED HQRXIMLAPPLY00015645AM22	14.4.21	32 TOYO Beagle Male	1063900	5107455.5	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. **Reminder sent to firm vide emails dated 13.07.2021 and**

							19.07.2021.
9.	VIMTA LABS LIMITED HQRXIMLAPPLY00015656AM22	14.4.21	32 TOYO Beagle Male	1063900	5107455.5	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. **Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021.**
10.	VIMTA LABS LIMITED HQRXIMLAPPLY00015665AM22	14.4.21	20 TOYO Beagle	1063900	3148843.25	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. **Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021.**
11.	VIMTA LABS LIMITED HQRXIMLAPPLY00015675AM22	14.4.21	20 TOYO Beagle Male	1063900	3148843.25	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. **Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021.**
12.	BIONEEDS INDIA PVT. LTD. HQRXIMLAPPLY00025078AM22	22.4.21	20 Pairs BEAGLE DOGS	1063900	3350600	AU	Recommended by DAHD vide OM dated 28.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 28.07.2021.**

13.	SAMEER CHAUDHARY HQRXIMLAPPLY00117635AM21	31.3.21	3 Nos Livestock	1013020	555000	AU	Comments sought from DAHD on 06.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.07.2021 has sought some clarification from the firm. Reply from firm referred to DAHD vide email dated 26.07.2021. **D/o AH&D informed the EFC Committee in the Meeting No. 03/AM22 dated 29.07.2021 that the case is under examination with them.**
14.	Suhel Krishna Nagarkar HQRXIMLAPPLY00129999AM22	9.6.21	9 Nos Horses	1012100	267000	AU	Comments sought from DAHD on 09.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. **D/o AH&D vide email dated 02.08.2021 has sought some clarification from the firm.**
15.	CURADEV PHARMA PRIVATE LIMITED HQRXIMLAPPLY00131571AM22	5.7.21	1500 Nos Humanized Sting Homozygous from France (Male/Female)	1069000	18225000	AU	Recommended by DAHD vide OM dated 26.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 26.07.2021**
16.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00131650AM22	5.7.21	4 Nos SERVAL CAT (LEPTAILURUS SERVAL)	01064190	720000	AU	Comments sought from DAHD on 07.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. The Committee decided to defer the case.
17.	COUNCIL OF SCIENTIEIC &	7.7.21	20 Nos	1061900	7902	AU	Recommended by DAHD

	INDL. RESEARCH HQRXIMLAPPLY00133507AM22		Live Mice & Mammals:-- Other		99.95		vide OM dated 26.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 26.07.2021.**
18.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPPLY00137619AM22	13.7.21	6 Nos BROODMARES FOR BREEDING	1012100	9000000	AU	Comments sought from DAHD on 13.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. **DAHD vide email dated 26.07.2021 has sought some clarification from the firm.**
19.	PALAMUR BIOSCIENCES PRIVATE LIMITED HQRXIMLAPPLY00141307AM22	17.7.21	200 Nos Mammals:-- Primates [Mauritian F1 Cynos (Macaca Fascicularis)]	01061100	22590000	AU	Recommended by DAHD vide OM dated 02.08.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 02.08.2021.**
20.	JACKIE HQRXIMLAPPLY00142358AM22	19.7.21	1 No Dog	1061900	50000	AU	**Recommended by DAHD vide OM dated 02.08.2021.** **Subject to Approval by Competent Authority.**
21.	Digamber Dagar HQRXIMLAPPLY00142563AM22	20.7.21	250 gms bovine animals, frozen :-- Livers	2062200	5500	AU	Comments sought from DAHD on 20.07.2021. **DAHD vide email dated 26.07.2021 has informed that "Para 7(A) of General notes regarding import policy of DGFT prohibited import of such products".** **In view of the above, the Committee decided to Reject the case.**

Part 2	D/o Fisheries						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
22.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/AM21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	347076.80	Trading	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated 26.11.2020. Reminders sent to firm vide emails dated 24.12.2020, 02.02.2021, 26.02.2021 and 30.03.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the proposal was discussed by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters in its 27th meeting held on 16th June, 2021 and deferred the same by seeking clarification from the importer. D/o Fisheries vide email dated 17.07.2021 has sought some clarification from the firm. The firm replied directly to D/o Fisheries vide email dated 22.07.2021. **D/o Fisheries vide email dated 29.07.2021 informed that the proposal was discussed by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters in its**

							28th meeting held on 23rd July, 2021. The Committee considered the proposal and recommended for import after considering the clarification submitted by the importer. **A formal approval letter to the importer will be issued once the minutes are approved.**
23.	R K AQUARIUM WORLD HQRXIMLAPPLY00099566AM22	25.5.21	930000 Nos Ornamental fish :-- Freshwater	03011100	3720000.000	AU	D/o Fisheries vide email dated 29.07.2021 informed that The importer submitted the details in the prescribed format through email on 28th July, 2021. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. **The Committee decided to Approve the case subject to conditions mentioned in D/o Fisheries email dated 29.07.2021.**
24.	MFS INTERNATIONAL HQRXIMLAPPLY00110934AM22	9.6.21	812650 Nos Ornamental fish	03011900	14125979.000	AU	Comments sought from D/o Fisheries on 15.06.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the application is not in the prescribed format. The firm has been requested to submit application in prescribed format vide email dated 24.06.2021. **Reminders sent to the firm vide emails dated 02.07.2021 and 26.07.2021.**

25.	Shivam Bansal HQRXIMLAPP LY00116257AM 22	16.6.21	1380000 nos. Ornamental fish	3011100	4140000	AU	Comments sought from D/o Fisheries on 19.06.2021. The firm has been requested to submit application in prescribed format vide email dated 24.06.2021. **Reminders sent to the firm vide emails dated 02.07.2021 and 27.07.2021.**
26.	LETS GO FISHING, HQRXIMLAPP LY00125898AM 22	28.6.21	596000 nos. Ornamental fish	3011100	882292 0	Tradin g	D/o Fisheries vide email dated 29.07.2021 informed that the firm has submitted the proposal in the prescribed format and received through DGFT. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. **The Committee decided to Approve the case subject to conditions mentioned in D/o Fisheries email dated 29.07.2021.**
27.	MANISANKAR HQRXIMLAPP LY00035688AM 22	8.5.21	10000 pcs. Ornamental Fish	3011000	900000	Tradin g	Comments sought from D/o Fisheries on 07.07.2021. Reminder sent to D/o Fisheries vide email dated 27.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. **The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021.**

28.	ZION AQUATICS HQRXIMLAPPLY00008855AM22	9.4.21	825000 nos. Ornamental Fish	3011000	2475000	Trading	Comments sought from D/o Fisheries on 02.07.2021. The firm has been requested to furnish supporting documents to their application vide email dated 19.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. **The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021.**
29.	REEF PARADISE HQRXIMLAPPLY00004416AM22	6.4.21	453000 nos. Ornamental Fish	3011000	8081300	Trading	D/o Fisheries vide email dated 29.07.2021 has informed that the firm has submitted the proposal in the prescribed format and received through DGFT. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. **The Committee decided to Approve the case subject to conditions mentioned in D/o Fisheries email dated 29.07.2021.**
30.	World Of Kois HQRXIMLAPPLY00130601AM22	3.7.21	100 nos. of Other live fish and 100 nos. of Ornamental Fish	3019300; 03011000	450000	Trading	Comments sought from D/o Fisheries on 07.07.2021. The firm has been requested to furnish supporting documents to their application vide email dated 19.07.2021.

							The reply from firm referred to D/o Fisheries vide email dated 19.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. **The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021.**
31.	VIDHAAN SALES HQRXIMLAPPLY00143377AM22	20.7.21	4852991 nos. Ornamental fish	3011000	24911848.4	Trading	D/o Fisheries vide email dated 29.07.2021 has informed that the importer submitted the details in the prescribed format through email on 28th July, 2021 through DGFT. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. **The Committee decided to Approve the case subject to conditions mentioned in D/o Fisheries email dated 29.07.2021.**
Part 3	**D/o AH&D and MoEF&CC (WL)**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**

32.	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with CITES permit	010632 00	1350 000	AU	**Recommended by D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Recommended by MoEF (WL) vide letter dated 12.07.2021.** **Subject to Approval from Competent Authority.**
33.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	010639 00	6960 00	AU	**Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019.** Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought some information / documents from the firm. Reminder sent to the firm vide email dated 28.07.2021. **Firm vide email dated 28.07.2021 has informed that they have applied for NOC of CWLW through the Parivesh portal on 16.07.2021.**
34.	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl	010599 00	3520 00	AU	D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC (WL). However, D/o AH&D

			(Captive bred) 6 months old Pavomuticus				has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. MOEF&CC (WL) vide letter dated 26.07.2021 has informed that they do not recommend the import of 10 pairs of Ostrich Chicks and 10 pairs of Java Peafowl. **In view of the above, the Committee decided to Reject the case.**
35.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES, TOUCAN/TOUCANETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE	01063200	329.0	Trading	**Recommended by DAHD vide OM dated 28.12.2020.** Comments sought from MOEF&CC (WL) on 10.01.2020. MoEF&CC (WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021.

			GROUP 2 MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS - CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS				The reply from firm referred to MoEF (WL) vide email dated 28.07.2021. **The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021.**
36.	Suhani Farms, Bangalore 01/53/8/54363/AM21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	1063900	3900000	Trading	**Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020.** Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The firm vide email dated

							10.07.2021 has informed that it will take them 3-4 weeks time to procure the required certificate. **The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021.**
37.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/AM21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (*Osphranter Robustus*) (2) 10 Nos. of Live Bennets Wallaby (*Macropus Rufogriseus*) (3) 6 Nos. of Live Eastern Grey Kangaroo (*Macropus Giganteus*) (4) 10 Nos. of Live Red Kangaroo (*Osphranter Rufus*) (Total 30 Nos.)	01061900	3787500	Trading	**Recommended by DAHD vide OM No. 110102(1)/40/2020 –Trade (E-18470) dated 08.02.2021.** The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 22.07.2021. **The firm vide email dated 23.07.2021 has informed that they have submitted the NOC from the concerned Chief Wildlife Warden obtained through the PARIVESH portal.** **The reply from firm referred to MoEF(WL) vide email dated 23.07.2021.**
38.	Green Zoological, Rescue & Rehabilitation Centre	14.04.21	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE	01069000 01063900	21267999.6	AU	Comments sought from DAHD on 20.04.2021. **Recommended by DAHD vide OM dated 28.04.21.**

	HQRXIMLAPPLY00017244AM22		/ FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE /FEM ALE 10 JAGUARS (PANTHER A ONCA) MALE/FEM ALE 10 LEOPARD (PANTHER A PARDUS) MALE/FEM ALE 10 COUGAR (PUMA CONCOLO R) MALE/FEM ALE 12 CHEETAH (AFRICAN) (ACINONYX JUBATUS) MALE/FEM ALE 10 OCELOT (LEOPARD US PARDALIS) MALE/FEM ALE 10 MARGAY (LEOPARD US WIEDII) MALE /FEM ALE 10 JAGUARUN DI (HERPAILU RUS YAGOUAR OUNDI) MALE/ FEMALE 8 GIANT ANTEATER S (MYRMECOPH				Comments sought from MoEF(WL) on 20.04.2021. MOEF&CC (WL) vide letter dated 03.05.2021 has sought some documents from the firm. The applicant vide letter dated 11.05.2021 has informed that they have already submitted CITES Permit for species listed in Appendix of CITES along with their application. The applicant vide email dated 13.05.2021 has informed that they have submitted the NOC for import from Chief Wild Life Warden to MoEF (WL) through the Parivesh Portal of MoEF(WL). Reminder sent to MoEF (WL) vide email dated 18.06.21. MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that clarification has to be sought from the firm regarding the source of the imported species. Firm has accordingly been informed. Reminder sent to firm vide email dated 27.07.2021. **Reply from firm referred to MoEF (WL) vide email dated 30.07.2021.**

			AGA TRIDACTYLA) MALE/FEMALE 8 ANTEATER SPECIES (TAMANDU A SPECIES) MALE / FEMALE 10 MEXICAN HAIRY DWARF PORCUPIN E (SPHIGGUR US MEXICANU S) MALE/FEMALE 8 BROWN BEAR (URSUS ARCTOS) MALE/FEMALE 10 AMERICAN BLACK BEAR (URSUS AMERICAN US) MALE/FEMALE 10 BOBCAT (LYNX RUFUS) MALE/FEMALE 10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEMALE 50 AMERICAN FLAMINGO (PHOENICOPT ERUS RUBER) MALE/FEM				

			ALE				
39.	M/s. Suthahar Krishnan, KOLKATA 01/53/8/55269/AM21/S-199/IC	04.03.21	2 nos. of Amazon Blue Front Parrots	01063200	70000.00	AU	**Recommended by DAHD vide OM dated 06.04.2021.** Comments sought from MoEF&CC on 24.03.2021. MOEF&CC (WL) vide letter dated 05.07.2021 has sought some information from the firm. Reply from firm referred to MoEF (WL) vide email dated 13.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. **The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021.**
40.	MODERN PET CENTRE HQRXIMLAPPLY00009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	463437.5		Comments sought from DAHD and MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to DAHD and MoEF (WL) vide email dated 15.07.2021. **Recommended by DAHD vide OM dated 27.07.2021.** Reminder sent to MoEF (WL) vide email dated 27.07.2021.

							MoEF (WL) informed the Committee in the EFC Meeting No. 03/AM22 dated 29.07.2021 that the case is under examination with them.
Part 4	**MoEF&CC (WL)**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
41.	K.K. Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT Costos Roots (Saussuresa Lappa)	12119046	26009000	Trading	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC (WL) on 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments. **The Committee decided to Close the case.**
42.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments. Application referred to MoEF (WL) again vide email dated 28.07.2021. **Reminder sent to MoEF (WL) vide email dated 02.08.2021.**
43.	Tangerine Design Pvt. Ltd.	09.04.19	200000 nos. of Worked Mother	96019020	2600000	AU	Comments sought from MOEF&CC (WL) on

	Gurgaon. 01/53/8/E/ AM20/T-4/IC		of Pearl				18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. **Reminders sent to firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021, 27.07.2021 and 02.08.2021.**
44.	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-16/IC	08.05.19	SusseraLappa (KuthRoots)	12119046	31500000	AU	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/ documents from the firm. **Reminders sent to firm vide emails dated 23.11.2020, 30.06.2021 and 27.07.2021.**
45.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	90051000	522000	Trading	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC (WL) under intimation to DGFT. Reminder sent to firm vide email dated 30.06.2021.

							The firm vide email dated 12.07.2021 informed that no further action is required to be taken and the above case may kindly be treated as closed. **Hence, the Committee decided to Close the case.**
46.	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	90051000	52000	Trading	Comments sought from MOEF&CC (WL) on 11.07.2019 Reminders sent to MoEF&CC (WL) vide emails dated 28.01.2020, 16.09.202, 05.10.2020 and 10.02.2021. Reminder sent to firm vide email dated 30.06.2021 to submit recommendation from CWLW. **The firm vide email dated 12.07.2021 has requested that no further action be taken and the above case may kindly be treated as closed.** **Hence, the Committee decided to Close the case.**
47.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	85269190	1510000	Trading	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration.

							Reminders sent to firm vide emails dated 26.02.2021 30.03.2021, 30.06.2021, 27.07.2021 and 02.08.2021. **The firm vide email dated 05.08.2021 has requested that no further action be taken and the above case may kindly be treated as closed.** **Hence, the Committee decided to Close the case.**
48.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.03/AM22 dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. **The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021.**
49.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look

							alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. **So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle.** **Comments are awaited from MoEF&CC (WL) for 01 variety.** **MOEF&CC (WL) informed the Committee in meeting no. 03/AM22 dated 29.07.2021 that comments are awaited from scientific authority.**
50.	A&S Creation, New Delhi 01/53/8/53967/AM21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration. **Reminders sent to firm vide emails dated 26.02.2021 and 30.03.2021, 30.06.2021 and 27.07.2021.**
51.	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/AM21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all	93040000	143000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020.

			Accessories (3) 1 Set Tranquilizer Gun with all Assessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.				MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020 stated that 'NOC' of the CWLW to be submitted for further action. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021. Reply from firm referred to MoEF (WL) vide email dated 24.05.2021, and resent on 09.07.2021 for comments. **Reminder sent to MoEF (WL) vide email dated 27.07.2021.**
52.	A&S Creations, New Delhi 01/53/8/54035/AM21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	85269190	1440000	Trading	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal

							Pradesh to be submitted for further consideration. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021. Firm's reply referred to MoEF (WL) vide email dated 24.05.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. **MoEF (WL) vide email dated 27.07.2021 informed that the firm has to submit 'NOC' of CWLW, Arunachal Pradesh.** **Firm has been requested to submit the same vide email dated 27.07.2021.**
53.	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/AM21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	97050010	450000	AU	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. **Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021 and 02.08.2021.**
54.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/AM21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals	97050010	480000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India. MoEF (WL) informed the Committee in its meeting No. 03/AM22 dated 29.7.2021

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			(Taxidermy) Flatskin (Common Name- Zebra &Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name KobusEllipsipry mnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific				that they have received comments the scientific authority. MoEF (WL) vide email dated 27.06.2021 had sought some documents from the firm. The firm replied directly to MoEF (WL) vide email dated 30.06.2021. Reminder sent to MoEF (WL) vide email dated 02.08.2021. **MoEF (WL) vide email dated 04.08.2021 has sought proof from the applicant that the animals have been legally hunted by the applicant.**

			Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck& Scientific Name- Damaliscus Pygargus Phillipsi).				
55.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck &	97050010	530000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. **Reminders sent to the firm vide emails dated 30.03.2021 and 02.08.2021.**

From

			Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name DamaliscusPygargusPhillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin				

			(Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck& Scientific Name – Damaliscus Pygargus Phillipsi).				
56.	Eva Discus India, Kolkata 01/53/8/54212/AM21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	01062000	1000000	Trading	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade

							dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. **Reminders sent to the firm vide emails dated 30.03.2021, 30.06.2021 and 27.07.2021.**
57.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM21/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) vide email dated 02.06.2021 informed that the firm had just forwarded their application for NOC. **NOC submitted by the firm**

							referred to MoEF (WL) vide email dated 02.08.2021.
58.	Arun Mahendragir, Hyderabad 01/53/8/54600/AM21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	470000	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. **MoEF (WL) vide email dated 04.08.2021 informed that the applicant needs to submit CITES permit for species listed in CITES.**
59.	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/AM21/A-98/IC	18.12.20	2 No. GPS Vertex Collars with all accessories	85269190	299133	Trading	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration. **Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 27.07.2021.**
60.	Genesis Inc., Indore 01/53/8/55025/AM21/G-44/IC	15.02.21	2 Pac Palmer cap Chur charger	93063000	7000.00	Trading	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) vide letter dated 22.03.2021 informed that NOC from CWLW is to be submitted by the firm. **Reminders sent to the firm**

							vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 27.07.2021.
61.	Still Water Aquatics, Bangalore 01/53/8/53919/AM21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	01062000	112500	AU	D/o Fisheries informed the Committee in the EFC meeting No. 12/AM21 dated 25.03.2021 that import of these species of Amphibians is not falling under the domain of Department of Fisheries. Comments of Ministry of Environment Forest and Climate Change (MoEF&CC) may be sought. Hence, Comments sought from MoEF&CC (WL) on 30.03.2021. MoEF (WL) vide letter dated 05.04.2021 has sought some information / documents from the firm. **Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 27.07.2021.**
62.	West Bengal Zoo Authority HQRXIMLAPPLY00123704AM22	24.6.21	1 No Mammals:-- Other (New Zealand)	1061900	0	Animal Exchange	Comments sought from MOEF (WL) on 30.06.2021. **Firm has been asked to clarify whether this application is different from the application mentioned at S.No. 64 vide DL dated 05.08.2021.**
63.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00124622AM22	25.6.21	12 Nos Mammals:-- Other	1061900	388138	AU	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online

							through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. **The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021.**
64.	West Bengal Zoo Authority HQRXIMLAPP LY00124644AM 22	25.6.21	1 No Red Panda (Ailurus fulgens fulgens) (Hungary)	106190 0	0	Anim nal Excha nge	Comments sought from MOEF (WL) on 30.06.2021. **Firm has been asked to clarify whether this application is different from the application mentioned at S.No. 62 vide DL dated 05.08.2021.**
65.	THE MERCHANTS HQRXIMLAPP LY00010098AM 22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. o f Red Stag Taxidermy	970500 10	7415 00	AU	Comments sought from MOEF (WL) on 04.07.2021. **MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun.** **MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm.**
66.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPP LY00135881AM 22	9.7.21	8 nos Monocular Night Vision Device	900490 10	1101 10.3 5	Suppl y to Forest Dept., Sikki m	Comments sought from MOEF (WL) on 13.07.2021. **MoEF (WL) vide letter dated 19.07.2021has requested the firm to submit 'No Objection Certificate', from the concerned Chief Wild Life Warden.**
67.	BIOHAB INC HQRXIMLAPP LY00140908AM 22	16.7.21	5 Sets Veterinary Equipment/Tran quilizer Equipmnt & accesories,X-2	930400 00	6834 86	Tradin g	Recommended by MoEF (WL) vide letter dated 04.08.2021. **The Committee decided to Approve the case for import**

			Projector no.3,X-Caliber no. 2				**of 4 Nos of Veterinary Equipment/ Tranquilizer Equipment & accessories, X-2 Projector no.3, XCaliber no. 2 subject to conditions mentioned in the MoEF (WL) letter dated 04.08.2021.**
68.	BMR WILDLIFE SERVICES HQRXIMLAPPLY00142419AM22	19.7.21	1 No Tranquilizing pistol 178BS Breech Loading Projector	93040000	86243	Trading	Recommended by MoEF (WL) vide letter dated 05.08.2021. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 05.08.2021.**
Part 5	**Ministry of Steel (MoS)**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
69.	Anjaney Ferro Alloys Limited HQRXIMLAPPLY00117307	31.03.21	17,226.00 MT Ferro Manganese Slag	26190090	113831156	AU	Comments received from M/o Steel vide OM dated 20.07.2021. **The Committee decided to examine the case based upon documents submitted by the firm.**
Part 6	**MoEF&CC (OC) and D/o C&PC**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
70.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/AM21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	29031400	52290000	AU	Comments sought from MOEF&CC (O) on 17.12.2020. The firm has been requested on 24.12.2020 to furnish clarification to queries raised by MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 23.12.2020.

							Firm replied directly to MoEF (OC) vide email dated 19.07.2021. **Recommended by MoEF (OC) vide OM dated 28.07.2021.**
							Comments sought from C&PC on 17.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm. **Reminder sent to firm vide email dated 04.08.2021.**
71.	MEGHMANI ORGANICS LIMITED HQRXIMLAPP LY00103601AM 22	31.5.21	630000 Kgs Carbon Tetra Chloride	290314 00	5601 9600 .000	AU	Recommended by MoEF&CC (OC) for import of 488 MT of CTC vide OM dated 05.07.2021.
							Recommended by D/o C&PC vide OM dated 29.06.2021.
							The Committee decided to Approve the case for import of 488 MT of CTC subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.07.2021 and D/o C&PC OM dated 29.06.2021.
72.	HERANBA INDUSTRIES LIMITED HQRXIMLAPP LY00103708AM 22	31.5.21	515000 Kgs Carbon Tetra Chloride	290314 00	4388 5725 .000	AU	Recommended by MoEF (OC) vide OM dated 05.07.2021.
							Recommended by D/o C&PC vide OM dated 02.07.2021.
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.07.2021 and D/o C&PC OM dated 02.07.2021.
73.	MARINE SOLUTIONS	26.5.21	12000 kgs. Bromotrifluoro methane	290376 20	5360 4000	Tradin g	Comments sought from MOEF&CC (O) on 19.06.2021.

	HQRXIMLAPPLY00100227AM22						MoEF&CC (OC) vide OM dated 29.06.2021 has sought some clarification from the firm. **Reminder sent to the firm vide email dated 28.07.2021.**
74.	BAYER VAPI PRIVATE LIMITED HQRXIMLAPPLY00020567AM22	16.4.21	400000 KGS Carbon tetrachloride	29031400	21626600	AU	Comments sought from MOEF&CC (O) on 01.07.2021. **Recommended by MoEF (OC) vide OM dated 09.07.2021.**
							Comments sought from C&PC on 01.07.2021. C&PC vide letter dated 13.07.2021 has sought some information / documents from the firm. The reply from the firm referred to C&PC vide email dated 28.07.2021. **C&PC vide letter dated 02.08.2021 has sought some clarification from the firm.**
75.	UPL LIMITED HQRXIMLAPPLY00127257AM22	01.7.21	678000 kgs. Carbon Tetrachloride	29031400	65884650	AU	Recommended by MoEF (OC) vide OM dated 20.07.2021.
							Recommended by C&PC vide OM dated 26.07.2021.
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 20.07.2021 and D/o C&PC OM dated 26.07.2021.
76.	CIPLA LIMITED HQRXIMLAPPLY00127941AM22	01.7.21	585 Kgs BROMOFLUORO METHANE (BFM)	29037900	65593125	AU	Comments sought from MOEF&CC (O) on 04.07.2021. MoEF (OC) vide OM dated 08.07.2021 has sought some information from the firm.

							Reminder sent to firm vide email dated 28.07.2021. **Firm replied directly to MoEF(OC) vide email dated 06.08.2021.**
77.	MEGHMANI ORGANICS LIMITED HQRXIMLAPP LY00045544AM 22	18.5.21	488000 kgs. Saturated chlorinated derivatives of acyclic hydrocarbons :-- Carbon tetrachloride	290314 00	4194 9700	AU	Comments sought from MOEF&CC (O) on 06.07.2021. MoEF&CC (OC) vide OM dated 20.07.2021 has sought some clarification from the firm. **The firm replied directly to MoEF (OC) vide email dated 22.07.2021.**
							Comments sought from C&PC on 06.07.2021. **Recommended by C&PC vide OM dated 19.07.2021.**
78.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPP LY00135650AM 22	9.7.21	500000 kgs. FREON 123 (HCFC 123) 90.8KG/200LB DRM FRB Code: BI0081P	290372 00	1614 0075 0	Tradin g	Comments received from MoEF (OC) vide OM dated 22.07.2021. **The Committee decided to Reject the case since import is being done for Trading Purposes.**
Part 7	**MeitY**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF valu e**	**Purpo se of Impor t**	**Status**
79.	Dell International Services India Pvt Ltd., Bangalore 01/53/8/55043/A M21/D-37/IC	15.02.2 1	83000 Nos Used Desktops / Thin clients / workstations (Without Monitors) 95000 Nos Used Desktop Computer	847150 000 847149 00 852852 00	7024 5000 0.00	Tradin g	Comments sought from DPIIT and MeitY on 18.02.2021. DPIIT vide OM dated 01.03.2021 has informed that they are not concerned with the matter. MeitY vide email dated

			Systems / Think Clients /Workstations (Including used Monitors, keyboards,& Mice) 83000 Nos Used Computer Displays(Used Monitors)				23.02.2021 has sought some information from the firm. Reminders sent to firm vide emails dated 20.05.2021, 14.06.2021 and 30.06.2021. **MeitY vide email dated 15.07.2021 has informed that the applicant has indicated that they are not pursuing their application for import of 261000 nos. of Used Desktop Computer System; Used Computer Displays and Used Computer Displays.** **In view of the above, the Committee decided to Close the case.**
80.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036155AM 22	07.05.2021	2757 Nos Desktop Computers	84715000	1,26,78,299.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
81.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036161AM	07.05.2021	5698 Nos Desktop Computers	84715000	2,67,07,645.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from

	22						the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
82.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036181AM 22	08.05.2021	7014 Nos Desktop Computers	84715000	2,93,39,301.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
83.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036193AM 22	08.05.2021	1585 Nos Desktop Computers	84715000	69,29,873.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to

							MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
84.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036133AM 22	08.05.2021	130 Nos Desktop Computers	84715000	8,92,033.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
85.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036197AM 22	08.05.2021	2438 Nos Desktop Computers	84715000	1,14,20,813.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is**

							under examination with them.
86.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036205AM 22	08.05.2021	4934 Nos Desktop Computers	84715000	1,98,65,334.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
87.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036211AM 22	08.05.2021	341 Nos Desktop Computers	84715000	19,83,578.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
88.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036215AM	08.05.2021	923 Nos Desktop Computers	84715000	39,79,528.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from

	22						the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
89.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036219AM 22	08.05.2021	4489 Nos Desktop Computers	84715000	1,91,92,714.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
90.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036233AM 22	08.05.2021	3099 Nos Desktop Computers	84715000	1,40,73,121.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to

							MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
91.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036236AM 22	08.05.2021	2286 Nos Desktop Computers	84715000	91,13,736.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
92.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036241AM 22	08.05.2021	2703 Nos Desktop Computers	84715000	1,23,60,016.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is**

							under examination with them.
93.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036244AM 22	08.05.2021	3290 Nos Desktop Computers	84715000	1,02,89,632.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
94.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036245AM 22	08.05.2021	2322 Nos Desktop Computers	84715000	1,09,58,642.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
95.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036247AM	08.05.2021	233 Nos Desktop Computers	84715000	7,16,819.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from

	22						the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
96.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036250AM 22	08.05.2021	2020 Nos Desktop Computers	84715000	98,86,453.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
97.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036255AM 22	08.05.2021	4622 Nos Desktop Computers	84715000	2,13,79,873.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to

							MeitY vide email dated 29.06.2021. **MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
98.	NDT TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00003725AM22	05.4.21	1 Set VIDICON TUBE WITH BASE SOCKET AND MAGNETIC FOCUS COIL	85255090	523726	AU	Comments sought from DHI on 04.07.2021. Comments also sought from Cabinet Secretariat on 13.7.2021 DHI vide email dated 05.07.2021 has informed that the case does not pertain to them and it may pertain to MeitY/DoT. Comments sought from MeitY & DoT on 20.7.2021 **MeitY vide email dated 22.07.2021 has sought some information/ documents from the firm.** **DoT vide letter dated 26.07.2021 has requested the firm to provide category of model / Technical Literature and RF Specifications of the equipment proposed to be imported.**
Part 8	**Ministry of Mines**						
S. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
99.	C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate	25174900	6300	Trading	Comments sought from C&PC on 05.06.2018.

			Everzit				D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government directly. **The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments.** **Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments.** **Reminders sent on 09.03.2021, 30.06.2021 and 28.07.2021.**
100.	K K Rocks &	29.08.1	15000 MTS	251690	9000	Tradin	Comments sought from M/o

	Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	9	Stone boulders or rubbles or rock stones	20	000	g	Mines & DPIIT on 03.09.2019. **DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview.** M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. **The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments.** **Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments.** **Reminders sent on 09.03.2021, 30.06.2021 and 28.07.2021.**
101.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	25140000	29615062.50	AU	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly.

							Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. **Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments.** **Reminders sent on 09.03.2021, 30.06.2021 and 28.07.2021.**
102.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/AM21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067.14	AU	Comments sought from DPIIT on 25.08.2020. **Recommended by DPIIT vide OM dated 18.12.2020.** Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. **Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mails dt. 17.11.2020.** **Reminders sent vide emails dated 09.03.2021, 24.05.2021, 30.06.2021 and 28.07.2021.**
103.	Sahil Gupta, Haryana 01/53/8/54277/A	07.10.20	26631 Kgs. Zinc Ash	26201990	1344182.64	AU	Comments sought from M/o Mines on 09.10.2020.

	M21/S-111/IC [ECOM Ref. No. 97803348560010 138723 File No. 012100854277A M21]						Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm. **Reminders sent to firm on 30.06.2021 and 28.07.2021.**
104.	RUBAMIN PRIVATE LIMITED HQRXIMLAPP LY00038614AM 22	11.5.21	29000 MT Spent Catalyst containing Molybdenum, Vanadium, Nickel, Cadmium, Zinc, Copper, Cobalt, Managnese, Tu	262099 00	1083 8750 00	AU	Recommended by MoEF (HSMD) vide letter dated 16.04.2021. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 16.04.2021.**
105.	RAJ CERAMICS PROP. RAJ REFRACTORIE S PRIVATE LIMITED HQRXIMLAPP LY00034828AM 22	07.5.21	1500 MT Aluminum dross	262040 10	6853 500	AU	Comments sought from M/o Mines on 06.07.2021. **Reminder sent to M/o Mines vide email dated 28.07.2021.** Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm. **Reply from firm referred to MoEF (HSMD) vide email dated 28.07.2021.**
106.	HIRAKUD METALLICS, HQRXIMLAPP LY00034175AM	24.4.21	500 MT Aluminum dross	262040 10	9000 000	AU	Comments sought from M/o Mines on 06.07.2021. **Reminder sent to M/o Mines vide email dated 28.07.2021.**

	22						Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. **MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm.**
107.	B A METAL HQRXIMLAPPLY00138873AM22	14.7.21	3000 MT Aluminum dross	26204010	11182500	AU	Comments sought from M/o Mines on 15.07.2021. **Reminder sent to M/o Mines vide email dated 28.07.2021.**
							Comments sought from MoEF (HSMD) on 15.07.2021. MoEF (HSMD) vide email dated 20.07.2021 has sought some information from the firm. **Firm replied directly to MoEF (HSMD) vide email dated 23.07.2021**
108.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	74040021	1373944	AU	Comments sought from DHI on 30.6.2021. DHI vide email dated 30.06.2021 has informed that the case is not concerned to them and it may pertain to M/o Mines.
							Comments sought from M/o Mines on 30.6.2021. **Reminder sent to M/o Mines vide email dated 28.07.2021.**
Part 9	**DHI**						
Sl. No.	**Name of the applicant (M/s.)**	**Date of receipt**	**Item for import**	**ITC (HS**	**CIF valu**	**Purpose of**	**Status**

	&HQ File No.			Code)	e	Impor t	
109.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	222500	AU	Comments sought from DPIIT on 23.11.200. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020. **DHI vide OM dated 25.02.2021 has sought some information / documents from the firm.** **Reminders sent to the firm vide emails dated 30.06.2021 and 28.07.2021.**
110.	Larsen & Toubro Limited., Kolkatta 01/53/8/54835/AM21/L-56/IC	22.01.21	1 set 725 KVA DG Set with all accessories: sl no. 9JRGS00246 1 set 500 KVA DG set with all accessories: sl no. SHB-854-07/5AG02561 1 set 500 KVA DG set with all accessories: slno.5AGG300554/5AG02184 1 set 30 KVA DG set with all accessories: sl. No. VK-OGS122-06	85021310 85021310 85021310 85021100	3747770.00	AU	Comments sought from DPIIT & DHI on 28.01.2021. DPIIT vide OM dated 11.02.2021 has informed that it is not concerned with the matter. **DHI vide OM No. ImportCell/L&T/2021-HEI dated nil has sought some information from the firm.** **Reminders sent to the firm vide emails dated 30.06.2021 and 28.07.2021.**
111.	MRK Impex Private Limited, Delhi 01/53/8/54316/AM21/M-65/IC	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	73269090	16800000	AU	Recommended by DHI vide OM dated 22.07.2021. **The Committee decide to Approve the case subject to conditions mentioned in the DHI OM dated 22.07.2021.**

112.	Suzlon Global Services Limited HQRXIMLAPPLY00040696AM22	13.5.21	04 Nos NACELLE ASSEMBLY(PARTS OF SUZLON BRAND W.O.E.G. MODEL S88_2100KW_50HZ_ STV) OLD AND UNUSED	85030090	44090795.16	Others	Comments sought from DHI on 09.06.2021. DHI vide ID Note dated 22.06.2021 has sought some information / documents from the firm. Firm replied directly to DHI vide email dated 07.07.2021. **Reminders sent to DHI vide emails dated 23.07.2021 and 28.07.2021.**
113.	FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00106844AM22	3.6.21	5000 Pcs Silver hard solder - ring is a Raw Materials for manufacturing Milk Analyzer, the RM is used to welding the IR source coil. This will be done with help of Gas welding process so that we will get proper conductivity for IR Source	71069290	84131	AU	Recommended by DPIIT for import of 5000 Pcs (200 Gms) of "Silver Hard Solder-Ring" vide OM dated 15.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 15.07.2021.**
114.	VIJAYAVANI PRINTERS HQRXIMLAPPLY00110782AM22	9.6.21	1 Pcs Used saddle stitcher Muller Martini 1509 year 1999 1 Pcs Used offset printing machine Adast Dominant 715, s/n, 15024, year 1997	84328090	10,35,690.00	AU	Comments sought from DHI on 15.6.2021. **Reminder sent to DHI vide email dated 28.07.2021.**
Part 10	**MHA (PM Division)**						
Sl.	**Name of the**	**Date of**	**Item for import**	**ITC**	**CIF**	**Purpo**	**Status**

No.	applicant (M/s.) &HQ File No.	receipt		(HS Code)	valu e	se of Impor t	
115.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.2 0	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	900580 00	1200 00	Tradin g	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. **Reminders sent to firm vide emails dated 08.12.2020, 26.02.2021, 30.03.2021 and 28.07.2021.**
116.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.06.2 0	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	852580 90	1485 325	Tradin g	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. **Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021.**
117.	Defind Enterprises Pvt.	13.07.2 0	(1) 2 Box Night Vision Device	900490 10	2328 800	AU	Comments sought from MHA (PM Divn.) on 18.07.2020.

	Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC		(2) 2 Box Night Vision Devices	900490 10			MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. **MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further.** **Reminder sent to Home Department; Govt. of Maharashtra by MHA on**

							10.03.2021 and 24.05.2021.
118.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/AM21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	85258000	1485325	Trading	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020, 25.11.2020 and 25.03.2021. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. **Reminders sent to firm vide emails dated 30.03.2021 and 04.08.2021.** **Reminders sent to DGCA vide emails dated 30.03.2021 and 04.08.2021.**
119.	Shobha Ano Prints Pvt. Ltd. Hyderabad 01/53/8/54520/AM21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs	90058010	2637323.68	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with

			Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5)3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.				relevant documents. Firm vide email dated 12.01.2021 has been requested to submit the request letter received from Police Department. **Reminders sent to firm vide emails dated 30.03.2021 and 28.07.2021.**
120.	Security Instruments, Rajendra Place, New Delhi,Delhi 01/53/8/54584/AM21/S-147/IC	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/NIT-44I/2020-21;Dated: 07th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	90049010	1065748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. **Reminders sent by MHA vide letter dated 03.03.2021 and 25.05.2021.**
121.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC	28.11.19	1 No. Night Vision Device	90051000	140000	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated

							by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. **The Committee decided to refer the case to Coast Guard division in MHA for comments.** **Hence, case forwarded to MHA (Coastal Security) on 20.01.2021.** **Reminder sent on 04.08.2021.**
122.	Neco Defence Systems Limited., Maharashtra 01/53/8/54769/AM21/N-36/IC	13.01.21	1 Nos Dt-Hti-Ck-D-B, Dt Hti Conv.Kit.50bmg (5rd) 1 Nos Dt-Hti-Bbo-A, Dt Hti Rifle Chassis BLK/BLK Rh 1 Nos Spr-Eli-Alp, Dtss Elite Iron Alpha Supressor .50bmg	93011900 93011900 93011900 93011900 93011900 930119	1961315.24	Trading	Comments sought from MHA (PM Divn.) on 13.01.2021. Comments also sought from DDP vide email dated 09.03.2021 **Application referred to MHA again vide email dated 30.03.2021 and 28.07.2021.**

			1 Nos Bpd-Bt-35, Atlas Bipod, 5h W/Adm170 S Lever 10 Nos Dt-Hti-Mg-B-A 1 Nos Dt-Acc-030, Mbus Pro Sight Rear 1 Nos Dt-Acc-030, Mbus Pro Sight Front 1 Nos Nsi-Sales-Misc. Hensoldt Zf3.5x26x56 Telescopic Sight 1 Nos Nsi-Sales-Mis, Knights Armamentpvs-30 1 Nos Nsi-Sales-Misc, Supressor cleaning Kit 1 Nos Dt-Hti-Pk-011-B, Dt Hti Operator maintenance Kit 1 Nos Dt-Hti-Pk-005-A, Dt Hti Bore Guide assy 1 Nos Nsi-Sales-Misc, Anti Mirage Band 1 Nos Cas-Hti-Combo-A, Dt Hti Hard case/Soft Case Combo 2 Nos Dtm-.50bmg-750gr-Case, Dtm ammo. .50bmg-Case(100rd) 1 Nos Dt-Mrk-050 Marketing	00 930119 00 930119 00 930119 00 930119 00 930119 00 930119 00 930119 00			

			Flyer, Hti				
123.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/AM21/H-71/IC	14.02.21	5000 Nos `Small Caliber Ammunition`1)-5.56 APM 73gr(Qty-1000),2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore175gr (Qty-1000), 4)-7.62M80 149gr (Qty-1000), 5)-.338 Lapua Magnum250gr(Qty-1000).	93062100	250000.00	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under consideration in MHA. **Reminder sent to MHA vide email dated 04.08.2021.**
124.	SRG Techno Pvt. Ltd., Haryana 01/53/8/55329/AM21/S-207/IC	13.03.21	2 Nos B.P, SHIELD (AC – JIV- GEN II-C, DESCRIPTION – LEVEL IV SHIELD GEN II , CUSTOM GEOMETRY – 42`X20`0.75` AT 45.36 Lbs +-51lbs)	39201000	1021031.00	Trading	Recommended by MHA vide OM dated 20.07.2021. **The Committee decided to Approve the case for supply to CRPF subject to conditions mentioned in the MHA OM dated 20.07.2021.**
125.	PLR Systems Private Limited HQRXIMLAPPLY00039806AM22	13.05.21	2,456.00 Nos Parts of military weapons of heading 93.01 and Of revolvers or pistols	93059100 93051000	39,14,896.09	AU	Comments sought from MHA on 13.05.2021. **Reminder sent to MHA vide email dated 04.08.2021.**
126.	Brandiee Media Services Private Limited HQRXIMLAPPLY00038184AM22	11.5.21	1000 Nos Magazines and Spare Parts for Airguns	93051000	800000	Trading	Comments sought from MHA on 17.06.2021. MHA vide letter dated 01.07.2021 informed that the matter does not pertain to them. **The Committee decided to examine the case on file.**

127.	KAPRI CORP HQRXIMLAPP LY00114116AM 22	14.6.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)	930690 00	16,9 3,51 1.79	AU	Comments sought from MHA on 17.06.2021. **MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police.**
128.	ALPHA DESIGN TECHNOLOGIE S PRIVATE LIMITED, BANGALORE HQRKIMLAPP LY00099278AM 22	25.5.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,9 3,53 6	AU	Comments sought from MHA on 03.06.2021. Reminder sent to MHA on 23.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm. **Reply from firm referred to MHA vide email dated 23.07.2021.**
129.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00029532AM 22	29.4.21	10 Nos Passive night vision goggles	900490 10	5183 0	R&D	Comments sought from MHA on 22.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 22.06.2021. **Reminders sent to the firm vide emails dated 19.06.2021 and 04.08.2021.**
130.	SHARATH VIJAYARAGH AVAN HQRXIMLAPP LY00042773AM 22	17.5.21	1 No NORTON 961 COMMANDO CLASSIC MOTORCYCL E	871000 00	1516 614	AU	Comments sought from MHA on 24.06.2021. **MHA vide OM dated 08.07.2021 has informed that the vehicle is being imported for personal mobility. Therefore, the**

							proposal has been returned for taking up the matter with the Ministry concerned. **The Committee decided to refer the case to PC-2 Division.**
131.	NECO DEFENCE SYSTEMS LTD. HQRXIMLAPPLY00126411AM22	28.6.21	25 Nos Other :-- Of military weapons of heading 93.01-1.HTI Chassis, BLK/BLK; 2.HTI Conversion Kit, 50BMG 5rd; 3. Atlas Bipod BT35LW17 etc.	93059100	1846710.1	Give Demonstration to Indian Army	Comments sought from MHA on 28.06.2021. **MHA vide U.O Note dated 06.07.2021 has informed that the mandate of MHA is for issue of NOC for import of restricted items in cases where end users are CPOs/SPOs/UTs, where as in the instant case end user is Indian Army. Therefore, the proposal of Indian Army is returned back for further course of action.** **The case has been referred to DDP for their comments on 03.08.2021.**
Part 11	**DDP**						
Sl. No.	**Name of the applicant (M/s.) & HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
132.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040000	131585.20	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the

							concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). **Comments sought from Air HQrs on 22.12.2020.** **Reminder sent on 04.08.2021.**
133.	Larsen & Toubro Limited., Maharashtra 01/53/8/55190/AM21/L-67/IC	27.02.21	510 Nos Electric Ignition cartridges NO 3 P/N16-818-9990	36030059	64787000.00	AU	Comments sought from M/o Mines & MeitY on 4.03.2021. M/o Mines vide OM No. M.V-16/7/2021-Mines V informed that they have no comments to offer in the matter. The Committee decided to refer the case to DDP. Comments sought from DDP on 30.03.2021. DDP vide email dated 22.06.2021 informed that is having valid license for manufacture of Tanks and associated subsystems. No objection/Comments to be sought of the End User. Comments have also been sought from PESO on 23.07.2021. **PESO vide letter dated 30.07.2021 had sought some information from the firm.**

							The firm replied directly to PESO vide email dated 04.08.2021.
134.	Sukhdev Explosives Private Limited., Surat 01/53/8/55295/AM21/S-202/IC	08.03.21	100000 Nos DX Cartridge 6.8 18M10 Black	36030090000	877920.00	AU	Comments sought from PESO on 12.03.2021. PESO vide letter dated 22.03.2021 informed that necessary comments may be obtained from Ministry of Home Affairs. MHA vide U.O Note dated 24.05.2021 informed that MHA issues NOC in cases where end users are CPOs/SPOs/UTs, where as in the instant case end user is private firm. Therefore, the application is returned for further course of action. The Committee decided to refer the case again to PESO, with MHA Comments, as item of import falls in their jurisdiction. Accordingly, Comments sought from PESO vide email dated 09.06.2021. **PESO vide letter dated 21.06.2021 has informed that the items do not come under their purview. Therefore, they have no comments to offer in the matter.** **The Committee decided to seek comments from DDP.** **Accordingly, comments sought from DDP on 30.06.2021.** **Reminder sent to DDP on**

							04.08.2021.
135.	PLR SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00114398AM22	14.6.21	59150 nos. CARTRIDGE	930630 0; 930621 0	9520914.6	AU	Recommended by DRDO vide email dated 14.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DRDO email dated 14.07.2021.**
Part 12	**M/o P&NG**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
136.	Gandhar Oil Refinery India Ltd., Mumbai 01/53/8/52294/AM21/G-39/IC	04.05.20	(1) 2000 MT Solvent 125/240 (2) 1000 MT Solvent 60/80 (3) 1000 MT Solvent 50/120.	(1) 27101239 (2) 27101231 (3) 27101239	17471250 0	AU	**Recommended by M/o P&NG vide OM dated 20.07.2021.** **Subject to approval from Competent Authority.**
137.	Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/55188/AM21/R-44/IC	27.02.21	198 Mts Farasol –A (Molex Raffinate Bottom)	27101990	16202088.17	AU	Comments sought from P&NG on 04.03.2021. Firm has been requested to submit Technical Specification vide email dated 16.03.2021. Reminder sent to firm vide email dated 24.03.2021, 07.04.2021 and 24.05.2021. **Reply from firm referred to P&NG vide email dated 07.06.2021.** **M/o P&NG informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that comments are awaited from IOCL and PPAC.**
138.	Sikkim Organics., Sikkim	02.03.21	12000 klr TOULINE	27072000 270900	8149500000.0	AU	Comments sought from P&NG on 10.03.2021.

	01/53/8/55234/AM21/S-195/IC		60000 klr CONDENSATE 60000 klr MIX MINERALHYDROCARBONOIL 21600 klr NAPTHA 12000 klr MTO 48000 klr HPG 12000 klr SBP	00 27075000 27101219 27101990 27075000 29091100	0		Technical Specifications submitted by the firm, referred to M/o P&NG vide email dated 30.03.21. Reminder sent to M/o P&NG on 24.05.2021. **Comments received from M/o P&NG vide OM dated 13.07.2021.** **Clarification has been sought from M/o P&NG regarding their comments vide email dated 22.07.2021.**
139.	RVS Petrochemicals Ltd., Hayarna 01/53/8/55296/AM21/R-80/IC	08.03.21	35000 Mts Solvent 125/240 Petroleum hydrocarbon Solvent As Specified under Standard Is 1745	27101920	1469125000	AU	Comments sought from P&NG on 12.03.2021. Technical Specifications sought from the firm vide email dated 27.05.2021. **Reminder sent to firm vide email dated 0408.2021.**
140.	Reliable Industries., Uttar Pradesh 01/53/8/55297/AM21/R-81/IC	08.03.21	35000 Mts Solvent 125/240 (Petroleum Hydrocarbon solvent) As Specified Under Standard Is1745	27101920	1469125000	AU	Comments sought from P&NG on 15.03.2021. Firm has been requested to submit Technical Specification vide email dated 30.03.2021. Reminder sent to firm vide email dated 24.05.2021. The reply from firm referred to M/o P&NG vide email dated 06.07.2021. **Reminder sent to M/o P&NG vide email dated 04.08.2021.**
141.	The Automotive Research Association of India	13.05.21	29240 Kgs Diesel, EURO-6 Cert. Fuel B7	27102000 27102020	1,35,44,671.78	AU	Comments sought from M/o P&NG on 17.05.2021. M/o P&NG vide email dated

	HQRXIMLAPPLY00040382AM22		4590 Kgs Gasoline, EURO-6 Cert. Fuel E10 9180 Kgs CEC Legislative Fuel RF-02- 08 E5 (EURO 5 Gasoline) 604 Kgs Gasoline, EU 6 E10 (High DVPE 592 Kg Gasoline, Japanese Fuel, RON 91 830 Kgs Diesel Fuel EN 590, ArcticTab. 2b, Cl.4				30.06.2021 informed that firm needs to submit complete technical specifications. Complete technical specifications sought from the firm vide email dated 30.06.2021. Reply from firm referred to M/o P&NG vide email dated 07.07.2021. **Reminder sent to M/o P&NG vide email dated 04.08.2021.**
142.	TOTAL OIL INDIA PVT.LTD. HQRXIMLAPPLY00048633AM22	22.5.21	360 MT KETRUL D75 20 MT MARTOL EV 10 CF	27101920	3,06,30,800.00	AU	**Recommended by M/o P&NG vide OM dated 29.07.2021.** **Subject to approval from Competent Authority.**
143.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY00039455AM22	12.5.21	306 Kg Gasoline, EURO-6 Cert. Fuel E10 306 Kgs CEC-RF-02-08 E5 (EURO V Gasoline)	27102000	6,05,481.82	AU	**Recommended by M/o P&NG vide OM dated 14.07.2021.** **Subject to approval from Competent Authority.**
144.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD	7.6.21	152 Kgs CEC LEGISLATIVE FUEL RF-02-03 , OXY. CONT	27101241	116964.000	AU	**Recommended By M/o P&NG vide OM dated 22.07.2021.** **Subject to approval from Competent Authority.**

	HQRXIMLAPPLY00109155AM22		LESS THAN 0.1 PERCENT M/M (EURO IV GASOLINE)				
145.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY00109213AM22	7.6.21	306 Kgs CEC LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE	27101241	268549.000	AU	**Recommended By M/o P&NG vide OM dated 14.07.2021.** **Subject to approval from Competent Authority.**
146.	THE WAXPOL INDUSTRIES LTD HQRXIMLAPPLY00034905AM22	7.5.21	480 MT Low Aromatic White Spirit	27102090	29972640.000	AU	Comments sought from M/o P&NG on 14.6.2021 The firm has been requested to furnish complete technical specification of the items to be imported vide email dated 23.06.2021. Reply from firm referred to M/o P&NG vide email dated 30.06.2021. M/o P&NG vide email dated 22.06.2021 informed that the firm needs to submit the technical specifications of the product intended to be imported from supplier side. The firm requested to submit the complete technical specifications of the product intended to be imported from supplier side vide email dated 23.07.2021. **Reply from firm referred to M/o P&NG vide email dated 02.08.2021.**
147.	TATA MOTORS LIMITED	18.5.21	3060 Kgs CEC	27102090	1239147.000	AU	**Recommended by M/o P&NG vide OM dated**

	HQRXIMLAPPLY00045437AM22		LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE)				**14.07.2021.** **Subject to approval from Competent Authority.**
148.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY00106625AM22	3.6.21	21924 Ltr CARCAL EN590 Class 4 (2014048)	27102090	4896912.190	AU	**Recommended by M/o P&NG vide OM dated 14.07.2021.** **Subject to approval from Competent Authority.**
149.	OM ENTERPRISES HQRXIMLAPPLY00100011AM22	25.5.21	3000 MT LOW AROMATIC WHITE SPIRIT, MINERAL HYDROCARBON OIL, INDUSTRIAL SOLVENT	27102090	15697500	Trading	Comments sought from M/o P&NG on 19.06.2021. Technical specifications submitted by the firm sent to M/o P&NG vide email dated 16.07.2021. **Reminder sent to M/o P&NG vide email dated 04.08.2021.**
150.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00118559AM22	19.6.21	1000 Kgs Diesel, EURO-6 Cert Fuel B7	27102010	846900	AU	**Recommended by M/o P&NG vide OM dated 23.07.2021.** **Subject to approval from Competent Authority.**
151.	TOTAL OIL INDIA PRIVATE LIMITED HQRXIMLAPPLY00122268AM22	23.6.21	2400 MT SPIRDANE D 40	27101290	16997400	AU	**Recommended by M/o P&NG vide OM dated 15.07.2021.** **Subject to approval from Competent Authority.**
152.	BOSCH LIMITED HQRXIMLAPP	03.5.21	16000 liters Automotive diesel fuel, not	27101944	3771567	AU	**Recommended by M/o P&NG vide OM dated 02.08.2021.**

	LY00031232AM 22		containing biodiesel, conforming to standard IS 1460				**Subject to approval from Competent Authority.**
153.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPP LY00026894AM 22	26.4.21	860 kgs. of Others (CEC-RF-06-03 (EURO 4 Diesel)); 860 kgs. of Automotive diesel fuel, containing biodiesel, conforming to standard IS 1460; 459 kgs. of Others [CEC-RF-02-08 E5 EU-V Cert Gasoline (EU V Cert Gasoline)]	271020 10; 271020 90	2616 086. 7	AU	Comments sought from M/o P&NG on 04.07.2021 The firm was requested to submit technical specifications of the items to be imported vide email dated 04.07.2021. Reply from firm referred to M/o P&NG vide email dated 09.07.2021. M/o P&NG vide email dated 27.07.2021 has informed that the firm needs to submit technical specifications from the supplier's side. The firm has been requested to submit complete technical specifications vide email dated 27.07.2021. **Reply from the firm referred to M/o P&NG vide email dated 29.07.2021.**
154.	HPCL-MITTAL ENERGY LIMITED HQRXIMLAPP LY00128420AM 22	1.7.21	1600 Kgs Other	271020 90	2000 000	AU	Comments sought from M/o P&NG on 06.07.2021 **Reminder sent to M/o P&NG vide email dated 04.08.2021.**
155.	P. A. S PETRO PRODUCT HQRXIMLAPP LY00139830AM 22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene	271020 90	1440 0750 0	AU	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated

			Intermediate				20.07.2021. **Reminder sent to M/o P&NG vide email dated 02.08.2021.**
156.	BECTON DICKINSON INDIA PRIVATE LIMITED. HQRXIMLAPPLY00143711AM22	19.7.21	5000 Kgs Other	27102090	2243209.5	AU	Comments sought from M/o P&NG on 22.07.2021. **Reminder sent to M/o P&NG vide email dated 04.08.2021.**
Part 13	**DoT**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
157.	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	85261000 85261000	25.8	AU	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per

							the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. **Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021, 30.03.2021, 30.06.2021 and 04.08.2021.**
158.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	95030030	7.106876 0	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. **DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.** **Reminders sent to DGCA vide emails dated 09.03.2021, 30.03.2021 and 04.08.2021.**
159.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/AM21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and	85437091	.01	AU	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-

			Return				11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021. **Firm vide email dated 17.03.2021 informed that they have forwarded necessary documents to DoT.**
160.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/AM21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA / Drones from China	85437099	.08000	AU	Comments sought from DoT & DGCA on 28.09.2020 DoT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. **DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.** **Reminder sent to DGCA vide email dated 30.03.2021.**
161.	Airports Authority of India, Delhi 01/53/8/54438/AM21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888015.06	AU	Comments sought from DoT on 09.11.2020. **DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to**

							obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licencee No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019.
162.	Airports Authority of India, Delhi 01/53/8/54439/AM21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	1126 3258 7.22	AU	Comments sought from DoT on 09.11.2020. **DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing.**
163.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/AM21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	85261070	2000 3200	Trading	Comments sought from DGCA& DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defense. Therefore comments from DGCA may be treated as Nil **DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing.** **Reminder sent to firm vide email dated 31.03.2021.**
164.	Manoj dodda., Vijayawada 01/53/8/54599/AM21/M-84/IC	10.12.20	1 Nos drone for individual student project	0153015344	3000 .00	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated

							08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. **Reminder sent to firm vide email dated 31.03.2021.**
165.	San Marine., 75alvaniz 01/53/8/54866/AM21/S-169/IC	27.01.21	1 Nos 4KW Radar	85261000	470497.00	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. **Reminder sent to firm vide email dated 31.03.2021.** **The Committee decided to seek comments from DGCA.** **Accordingly, comments sought from DGCA on 31.03.2021.**
166.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/AM21/F-36/IC	05.03.21	10000 Nos Sensor –Tier Air Pressure (TIS-03) 150 Nos SENSOR ADPTIVESPEED CONTROL(LR R4R) 3000 Nos SENSOR &BRACKET ASSY –DASM (FR5CPCCF)	85269190 85269190 85269190 85269190	66409497.00	AU	Comments sought from MeitY on 10.03.2021. MeitY informed the Committee in the EFC Meeting No 01/AM22 dated 20.05.2021 that they are not concerned with the matter. Comments sought from DoT on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned

			5500 Nos MODULE BLINDSPOT DETECTION(77V12CRN)				RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021. **Reminder sent to DoT vide email dated 24.05.2021.**
167.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/AM21/A-137/IC	15.03.21	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	88021100 85269200	3748259.00	AU	Comments sought from DGCA & DoT on 16.03.2021. **DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA.** **Reminder sent to firm vide email dated 31.03.2021.**
168.	Interglobe Aviation Limited., New Delhi 01/53/8/55342/AM21/I-44/IC	16.03.21	1 Nos Egpws (Part No:69000942-151) 3 Nos Multi Mode receiver (MMR)(Part No :69002602-0201) 1 Nos Interrogator-DME 2100 (Part No: 822-2325-020) 1 Nos Receiver/Transmitterhf-HFS-900D(Part No: 822-0990-003) 1 Nos VHF/COMM. Transceiver	85261000 85261000 85261000 85261000 85261000 85261000 85261000 85261000 85261000	10708406 2.23	AU	**The Committee decided to grant ex-post facto approval.**

			(Part No. 822-1287-121) 1 Nos WXR TXR Multi threat (Part No: 822-1710-411) 1 Nos WXR Dual control Panel multi Threat(Part No. 622-5130-830) 1 Nos WXR Dual Antena Pedstal Multi Threat (Part No: 622-5136-821) 1 Nos Radio Altimeter Transceiver (Part No: 066-50007-0432) 1 Nos Adiru-Air Data And In (Part No:HG2030BE04)				
169.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 No. Drone	98059000	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020.DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT. **Reminder sent to DGCA and DoT vide email dated 09.03.2021.**
170.	Trithi Robotics Pvt Ltd., Karnataka	17.08.20	50 CTN Precision Agriculture	84248200	3.7	Trading	Comments sought from DPIIT, DGCA & DoT on 19.08.2020.

	01/53/8/53977/AM21/T-29/IC		Spray Drone				DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. **Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020.** **DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable.**
171.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/AM21/I-20/IC	08.09.20	1 Unit Transmitter	95030090	.02	Trading	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the

							requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested on 12.01.2021 to furnish reply to above queries of DoT. **The firm replied vide email dated 13.01.2021.** **Firm's reply forwarded to DoT vide email dated 19.01.2021.** **DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing.**
172.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/AM21/D-40/IC	03.03.21	100 Nos BS 9000 Backsense	85261000	2717632.24	Trading	Comments sought from M/o Mines on 10.10.2020. M/o Mines vide OM No. M.V-10/50/2021-Mines V informed that they have no comments to offer in the matter. Comments also sought from DoT and DGCA on 24.03.2021.
173.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/AM21/D-43/IC	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	753542.45	Trading	Comments sought from M/o Mines on 16.03.2021. M/o Mines vide OM No. M.V-10/51/2021-Mines V informed that they have no comments to offer in the matter. Comments also sought from DoT and DGCA on

							24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021. **DoT vide letter dated 07.06.2021 directed applicant to obtain ETA Certificate and import clearance subsequently.**
174.	NVIDIA GRAPHICS PRIVATE LIMITED HQRXIMLAPP LY00104336AM 22	1.6.21	22 Nos CAMERA RADAR MAKE CONTINENTA L MODEL NUMBER ARS430 99px P/N 6631-6888029-01	852610 00	1730 014	AU	Comments sought from DoT on 11.06.2021. DoT vide letter dated 18.06.2021 informed that applicant is required to obtain an import license/ clearance from the concerned RLO of WPC Wing. Reply from firm referred to DoT vide email dated 24.06.2021. **DoT vide letter dated 14.07.2021 informed the firm that ETA and subsequently import license / clearance is required from WPC Wings (or RLOs).** **The Committee decided to seek comments from DGCA as well.**
175.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00029519AM 22	29.04.2 1	10 Nos Radar Apparatus	852610 00	1111 03	R&D	Comments sought from DoT on 23.06.2021. **DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of**

							the WPC wing. **The Committee decided to seek comments from DGCA as well.**
176.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPP LY00001997AM 22	30.3.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	852610 00	1056 000	Tradin g	Comments sought from DoT on 24.06.2021. **The Committee decided to seek comments from DGCA as well.**
177.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPP LY00005139AM 22	01.4.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	852610 00	1056 000	Tradin g	Recommended by DoT vide letter dated 22.07.2021. **The Committee decided to seek comments from DGCA.**
178.	SAVTOA SOFTWARE TECHNOLOGIE S PRIVATE LIMITED HQRXIMLAPP LY00010977AM 22	12.4.21	1 no Radar apparatus	852610 00	2712 13	AU	Comments sought from DoT on 24.06.2021. **The Committee decided to seek comments from DGCA as well.**
179.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPP LY00019130AM 22	15.4.21	1 no Radar apparatus	852610 00	1371 77.5	Tradin g	Recommended by DoT vide letter dated 14.07.2021. **The Committee decided to seek comments from DGCA.**
180.	VIKRAM SARABHAI SPACE CENTRE HQRXIMLAPP	16.7.21	6 nos. of HIGH SPEED TTL TRANSMITTE R 2H; 6 nos. of HIGH SPEED	852550 90	9303 84	AU	Comments sought from DoT on 16.07.2021.

	LY00140272AM 22		TTL RECEIVERS 2H				
Part 14	**DGCA**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
181.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269099 75089090 84119100	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
182.	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.19	1 Box Smartap PRO	85423100	4.8	AU	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. **Reminders sent to firm vide emails dated 03.11.2020, 02.06.2021 and 04.08.2021.**
183.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	95030090	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020.

							DGCA vide email dated 05.11.2020 has sought some information from the firm. **Reminders sent to firm vide emails dated 09.03.2021 and 04.08.2021.**
184.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20 /V-55/IC	06.03.20	20 Nos UAV components	85437099	--	AU	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF. Firm replied vide email dated 03.11.2020. DGCA vide email dated 04.11.2020 DGCA doesn't deal defence matter, Therefore, the comment from DGCA may be treated as NIL. The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021.

							DDP vide email dated 22.04.2021 has sought some clarification from the firm. **Reminder sent to firm vide email dated 04.08.2021.**
185.	Elcome Integrated Systems Pvt Ltd., Navi Mumbai 01/53/8/54750/AM21/E-24/IC	08.01.21	2 set MDC 2041A Koden Radar With all Accessories	85261000	476580.00	Trading	Comments sought from DGCA & DoT on 11.01.2021. **Recommended by DoT vide letter dated 08.02.2021.** **Reminders sent to DGCA vide emails dated 31.03.2021 and 04.08.2021.**
186.	Hemani Exim Pvt Ltd., Maharashtra 01/53/8/54775/AM21/H-63/IC	14.01.21	5500 Nos 'Model Aircrafts' Made of wood, Balsa wood, Polystyrene, Fiber Glass, Carbon Fiber, Foam(Without Motor, Engine, and Remote Control).	95030010	20000000.00	Trading	Comments sought from DGCA on 14.01.2021. DGCA vide email dated 02.06.2021 has sought some information from the firm. The firm replied directly to DGCA vide email dated 08.07.2021. DGCA vide email dated 22.07.2021 has sought additional information from the firm. The firm replied directly to DGCA vide email dated 26.07.2021. DGCA vide email dated 03.08.2021 has informed that the product being imported does not come under their purview. **The Committee decided to examine the case on file.**
187.	RC Bazaar., Bangalore 01/53/8/54983/AM21/R-41/IC	10.02.21	3 Box Piper J3 CUB (model aircrafts) 1 Box 84alvan 188 (model	88021100 88021100 880211	555016.14	Trading	Comments sought from DGCA on 17.01.2021. **Reminders sent to DGCA vide emails dated 09.03.2021, 02.06.2021 and**

			trainer (model aircraft) 2 Box Devil 3d (model aircraft) 2 Box SU 26M red (model aircraft) 5 Box Sbach (model aircraft) 2 Box Tigermoth (modelaircraft) 1 Box Gee Bee (model aircraft) 1 Box Focke Wulf FW-190(model aircraft) 2 Box Spitfire V2 (model aircraft) 2 Box SU 26M blue (model aircraft) 2 Box Pitts (model aircraft) 1 Box 85alvan 310 (model aircraft) 2 Box Meteor (model aircraft) 3 Box Primo (model aircraft) 4 Box C-182 sky trainer(model aircraft) 1 Box C47 Sky train green (model aircraft) 9 Box Futura (model aircraft) 3 Box Fox (model aircraft) 1 Box Votec (model aircraft) 1 Box Zero mini	00 880211 00 880211			**04.08.2021.**

			(mode laircrafts0 5 Box MXS V2 (model 2 Box kingfisher (model aircraft) 1 Box Flash (model aircraft) 3 Box 800mm Fox (model aircraft) 1 Box 1500mm MOA (model aircraft) 2 Box FOX v2 (mode laircraft) 1 Box 70mm F16 V2 (model aircraft) 2 Box ARC- RED (model aircraft) 3 Box ARC- GREEN (model aircraft) 3 Box NFD- S608 (model aircraft) 1 Box B-25 Mini (model aircraft) 1 Box BF109 Blue and Grey Mini (model aircraft) 4 Box XUAN P38 (model aircraft) 2 Box Piper J3- Kit (model aircraft) 1 Box MINI F4U (model aircraft) 3 Box BF109 (model aircraft) 4 Box PT-17 yellow (model	00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211			

			aircraft) 1 Box PT-17 Blue 3 Box HS-123 (model aircraft) 2 Box A4F mini (model aircraft) 3 Box AMX Mini (model aircraft) 6 Box T45 Mini (model aircraft) 2 Box F86 Mini (model aircraft) 2 Box P47 mini (model aircrafts) 2 Box BF109 Mini (model aircraft) 4 Box Tiger Venus (model aircraft) 1 Box JOWER AMX (model aircraft) 2 Box JOWER 15 (model aircraft) 1 Box F4U (model aircraft) 1 Box ZD fantasy racer (model aircraft) 1 Box Glider (model aircraft) 3 Box HC-B25 (model aircraft)	00 880211 00 880211 00 880211 00			
188.	Danny Dsouza., Thane 01/53/8/54937/AM21/D-36/IC	04.02.21	1 Unt Marine Radar JMR-9225-6XC	85261000	2355000.00	AU	**Recommended by DoT vide letter dated 18.02.2021.** The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021.

							Reminders sent to DGCA on 02.06.2021 and 04.08.2021.
189.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM21/A-122/IC	08.02.21	3 Nos Radar Detector	85261000	131771.00	AU	**Recommended by DoT vide letter dated 18.02.2021.** The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. **Reminders sent to DGCA on 02.06.2021 and 04.08.2021.**
190.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM21/P-75/IC	10.03.21	1 Nos Aircraft	88022000	8232000.00	AU	Comments sought from DGCA on 15.03.2021. **Reminder sent to DGCA on 04.08.2021.**
191.	S S Trading Corporation, Delhi HQRXIMLAPPLY00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	88010020	95,03,520.00	Trading	**Recommended by Indian Meteorological Department vide email dated 17.05.2021.** Comments sought from DGCA on 05.05.2021. **Reminder sent to DGCA on 19.07.2021.**
192.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY00140809AM22	16.7.21	6000 MT SS TUBE welded - S31603	88010090	4678767	AU	Comments sought from DGCA on 20.07.2021. **Reminder sent to DGCA on 04.08.2021.**
Part 15	**Department of Biotechnology**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
193.	Tata Institute For Genetics And	29.01.21	42 Vls Drosophila	01064190	88000.00	AU	Comments sought from D/o Biotechnology on

	Society., Bengaluru 01/53/8/54886/AM21/T-80/IC		melanogaster lines from Bloomington Drosophila Stock Center (BDSC),USA. The14 Drosophila melanogaster lines mentioned in IBSC certificate and attached file named as `Miscellaneous document 1` will be imported from BDSC.				02.02.2021. D/o Biotechnology vide email dated 10.02.2021 sought some information from the firm. The firm replied vide email dated 16.02.2021. Reminders sent to D/o Biotechnology vide emails dated 02.06.2021 and 30.06.2021. D/o Biotechnology vide email dated 11.07.2021 has sought some information from the firm. Firm replied directly to D/o Biotechnology vide email dated 22.07.2021. Reminder sent to D/o Biotechnology on 04.08.2021. **D/o Biotechnology vide email dated 04.08.2021 informed that the firm has withdrawn their application.** **Hence, the Committee decided to Close the case.**
194.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY00032481AM22	04.5.21	1000 Nos Drosophila melanogaster	1069000	494975	AU	Comments sought from D/o Biotechnology on 30.06.2021. **Reminder sent to D/o Biotechnology on 04.08.2021.**
195.	MANIPAL ACADEMY OF	20.7.21	1000 Nos Transgenic fruit	1069000	475020	AU	Comments sought from D/o Biotechnology on

Feon

	HIGHER EDUCATION HQRXIMLAPPLY00143010AM22		fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA				20.07.2021. **Reminder sent to D/o Biotechnology on 04.08.2021.**
196.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY00143017AM22	20.7.21	403 Nos Transgenic fruit fly lines (Drosophila Melanogaster) from HMMI, Janelia Research Campus, USA.	1069000	30386.2	AU	Comments sought from D/o Biotechnology on 20.07.2021. **Reminder sent to D/o Biotechnology on 04.08.2021.**
Part 16	**D/o Food & PD**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
197.	Andante Foods LLP, Bangalore 01/53/8/53907/AM21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	AU	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020.

							Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021 and 04.08.2021.
Part 17	**PESO**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
198.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00116505AM22	15.06.2021	4000 kgs Industrial Explosives (Cyclotetramethylenetetranitramine	36020010	54557042	AU	Recommended by PESO vide letter dated 02.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 02.07.2021.**
199.	SRIJAN SYSTEMS (P) LTD., HQRXIMLAPPLY00117943AM22	18.6.21	80000 nos. of Flobert Blanks; 25000 nos. of BIRD BANGER; 25000 nos. of BIRD WHISTLERS and 120 nos. of 6 Shot Launcher RECORD 6mm	93063000 36049090 93039000	1435680	Supply to Government Agencies and Airport Authorities	Comments sought from PESO, DGCA & DoT on 23.06.2021. **Recommended by PESO vide letter dated 02.07.2021.** DoT vide letter dated 26.07.2021 has requested the firm to provide category of model / Technical Literature and RF Specifications of the equipment proposed to be imported. **Reply from firm from referred to DoT vide email dated 02.08.2021.**
							Comments sought from MoEF (WL) on 22.06.2021.

200.	SCHLUMBERGER ASIA SERVICES LIMITED HQRXIMLAPPLY00127351AM22	30.6.21	464415 nos. Industrial explosives	36020010	59614176.3	AU	Recommended by PESO vide letter dated 14.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 14.07.2021.**
201.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00129596AM22	2.7.21	38550 nos CARTRIDGE 7 MIN TIME DELAY SUB ASSY DETONATORS, CLCP INITIATOR NON-BREACHING INITIATOR CLCP NON-BREACHING FUZES DETONATORS, SLIM-HOLE DUAL TRANSFER BLOCK ASSEMBLY FUZES etc.	36030019, 36020090,	3851 1974.61	AU	Recommended by PESO vide letter dated 15.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 15.07.2021.**
202.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00129604AM22	2.7.21	25300 nos. CHARGE,SHAPED,6.5G,DP3,HMX,STL,2328866 1.4D UN0440, CHARGE,ASSY 3324 PREDATOR XPE HMX CHARGES, SHAPE D 1.4D UN 0440, CHARGE ASSEMBLY	36020090	25908679.83	AU	Recommended by PESO vide letter dated 15.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 15.07.2021.**

			4539 PREDATOR XP HMX CHARGES, SHAPED 1.4D UN 0440 etc.				
203.	BS & B SAFETY SYSTEMS (INDIA) LIMITED HQRXIMLAPP LY00129978AM 22	2.7.21	4 nos. of Safety fuses:---- Detonating fuses	360300 20	5530 78	AU	Comments sought from PESO on 09.07.2021. PESO vide letter dated 15.07.2021 has sought some information / documents from the firm. The firm replied directly to PESO vide email dated 22.07.2021. **PESO informed the Committee in the EFC Meeting N0. 03/AM22 dated 29.07.2021 that the case is under examination with them.**
204.	EASTERN SHIPCHANDLERS PRIVATE LIMITED HQRXIMLAPP LY00130595AM 22	3.7.21	9080 Nos Ship signals	360490 10	1182 8302 .5	Tradin g	Recommended by PESO vide letter dated 15.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 15.07.2021.**
205.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPP LY00134787AM 22	8.7.21	86764 nos. EXPLOSIVE	360200 90	1478 8742 5.6	AU	Recommended by PESO vide letter dated 15.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 15.07.2021.**

206.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY00136569AM22	12.7.21	86764 nos. EXPLOSIVE	36020090	14788742 5.6	AU	Recommended by PESO vide letter dated 15.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 15.07.2021.**
Part 18	**Department of Agriculture, Cooperation and Farmers' Welfare**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
207.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	AU	Comments sought from D/o Agriculture, Cooperation &Farmers Welfare on 18.10.2019. **Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021 and 04.08.2021.**
208.	Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	10081010	131.25000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. **Reminder sent to firm vide emails dated 01.12.2020**

							09.03.2021, 21.06.2021 and 04.08.2021.
209.	A3 Express Cargo, Chennai 01/53/8/E/AM20 /A-98/IC	09.01.20	22 MTs pure White Sesame Seed	12074000	8.3	Trading	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminders sent vide emails dated 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. **Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021, 21.06.2021 and 04.08.2021.**
210.	Nikunj Malaviya, Surat 01/53/8/53685/AM21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Productfrom Victnam.	21069030	2.51300	Trading	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. **Reminders sent to Agriculture & Cooperation vide emails dated 17.08.2020, 17.09.2020, 02.11.2020, 09.03.2021 and 04.08.2021.**
211.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	AU	Comments sought from Agricultural & Cooperation on 21.12.2020. **Reminders sent to Agricultural & Cooperation vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021 and 04.08.2021.**
212.	Mceta Agricorn Private Limited., Maharashtra 01/53/8/54339/A	16.10.20	100 kgs Maize Corn Seeds	10051000	100000.00	Trading	Comments sought from Agriculture & Cooperation on 04.03.2021.

	M21/M-69/IC						Reminders sent to Agricultural & Cooperation vide emails dated 02.06.2021 and 21.06.2021. D/o Agricultural & Cooperation vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal. **Reminder sent to firm vide email dated 04.08.2021.**
213.	Guru Smarth Export., Bihar 01/53/8/55224/AM21/G-46/IC	01.03.21	167728 kgs Ginger Fresh From Nepal	09101010	3522300.00	Trading	**Comments received from D/o Agriculture and Cooperation vide OM dated 06.07.2021 who have conveyed that import of Ginger may be allowed strictly in terms of DoC Notification No. 16/2015-2020 dated 02.07.2018.** **Accordingly, the Committee decided to Close the case.**
214.	Ilariza Bionaturals Private Limited., Karnataka 01/53/8/55243/AM21/I-68/IC	02.03.21	3000 kgs Jerusalem Artichoke Seeds	07149090	600000.00	Trading	**D/o Agricultural & Cooperation vide OM dated 03.08.2021 informed that the EXIM committee of this Department rejected the proposal, because the import of Jerusalem Artichoke Seeds not listed/allowed in PQ order, 2006.** **In view of the above, the Committee decided to Reject the case.**
215.	A2Z Export Company 01/53/8/54737/AM21/A-114/Import Cell	08.01.21	223333 kgs Fresh Ginger From Nepal	09101010	3350000.00	Trading	**Comments received from D/o Agriculture and Cooperation vide OM dated 06.07.2021 who have conveyed that import of Ginger may be allowed**

							strictly in terms of DoC Notification No. 16/2015-2020 dated 02.07.2018. **Accordingly, the Committee decided to Close the case.**
216.	RUBY OVERSEAS HQRXIMLAPPLY00109353AM22	08.6.21	5000 MT Melon Seeds	12077090	26676370 5	Trading	Comments sought from Agriculture & Cooperation on 09.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021. **Reminder sent to D/o Agriculture and Cooperation vide email dated 04.08.2021.**
217.	ABHIKRATI TRADELINK LLP HQRXIMLAPPLY00110695AM22	09.6.21	90 MT Watermelon Seeds	12077090	4411982. 250	Trading	Comments sought from Agriculture & Cooperation on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021. **Reminder sent to D/o Agriculture and Cooperation vide email dated 04.08.2021.**
218.	ABHIKRATI TRADELINK	11.6.21	180 MT	12077090	8829975.	Tradin	Comments sought from

	LLP HQRXIMLAPP LY00112280AM 22		Watermelon Seeds		380	g	Agriculture & Cooperation on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021. **Reminder sent to D/o Agriculture and Cooperation vide email dated 04.08.2021.**
219.	MURLI FLOUR MILLS PRIVATE LIMITED HQRXIMLAPP LY00113873AM 22	14.6.21	300 MT WATERMELON SEEDS FOR CONSUMPTION	12077090	13311000.000	Trading	Comments sought from Agriculture & Cooperation on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 26.07.2021. **Reply from firm referred to DAC&FW vide email dated 27.07.2021.**
220.	WIZARD INTERNATIONAL HQRXIMLAPP LY00113913AM 22	14.6.21	12000 KGs Roots and Rhizomes :----- Agarwood	12119080	79866000.000	Trading	Comments sought from Agriculture & Cooperation on 15.06.2021. **Reminders sent to Agriculture & Cooperation vide emails dated 21.06.2021 and 04.08.2021.**
221.	CONMECHAUTO CONSULTANTS INDIA	09.6.21	30 Nos MS Coupling, Torin	84328090	140927.000	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated

	S INDIA PRIVATE LIMITED HQRXIMLAPPLY00111032AM22		(components of power tiller)				23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o Agriculture and Cooperation. Comments sought from D/o Agriculture and Cooperation on 30.06.2021. **Reminder sent on 29.07.2021.**
222.	HERBAVEDA OVERSEAS HQRXIMLAPPLY00101452AM22	25.5.21	48 MT Costus-Root	12119046	100000	SUPPLYING TO PHARMACY FOR MEDICINES	Comments sought from D/o Agriculture and Cooperation on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. **Reminder sent to the firm vide email dated 19.07.2021 and 13.07.2021.**
223.	VISTA EXIM HQRXIMLAPPLY00115857AM22	16.6.21	300 MT Watermelon Seeds	12077090	17748000	Trading	Comments sought from D/o Agriculture and Cooperation on 19.06.2021. Clarification sought from the firm vide email dated 26.07.2021. **Reply from firm referred to D/o AC&FW vide email dated 26.07.2021.**
224.	RINA BROTHERS HQRXIMLAPPLY00118047AM22	18.6.21	540 MT WATERMELON SEEDS	12077090	27600000	Trading	Comments sought from D/o Agriculture and Cooperation on 22.06.2021. Clarification sought from the firm vide email dated 26.07.2021.

							Reply from the firm referred to D/o AC&FW vide email dated 05.08.2021.
225.	DIPTI CHEMICALS AND PHARMACEUTICALS HQRXIMLAPPLY00129191AM22	2.7.21	100 MT Other (Melon Seeds)	12077090	7400000	Trading	Comments sought from D/o Agriculture and Cooperation on 06.07.2021. Clarification sought from the firm vide email dated 26.07.2021. **Reply from firm referred to D/o AC&FW vide email dated 26.07.2021.**
226.	NATURE AQUA DESIGN HQRXIMLAPPLY00044969AM22	18.5.21	20000 nos. Others	6012090	200000	Trading	Comments sought from D/o Agriculture and Cooperation on 09.07.2021.
227.	HIMACHAL HERBS HQRXIMLAPPLY00126033AM22	28.6.21	150 MT Roots and Rhizomes:---- Kuth root	12119046	1789200	Trading	Comments sought from D/o Agriculture and Cooperation on 02.07.2021.
228.	ABHIKRATI TRADELINK LLP HQRXIMLAPPLY00135998AM22	10.7.21	5000 MT Watermelon Seeds for Human Consumption	12077090	22365000	Trading	Comments sought from D/o Agriculture and Cooperation on 13.07.2021. Clarification sought from the firm vide email dated 26.07.2021. **Reply from firm referred to D/o AC&FW vide email dated 26.07.2021.**
Part 19	**Ministry of Power & MNRE**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**

229.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	AU	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./(P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. **Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.**
230.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/AM21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 71069290 (2) 71069290	8503 4466 7.25	AU	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. MeitY vide status report for EFC Meeting No. 11/AM21 dated 26.02.2021 informed that the matter may pertain to MNRE. Accordingly, comments sought from MNRE on 26.03.2021. MNRE informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that they are not concerned with the matter.

							DPIIT vide OM dated 17.02.2021 has sought some information from the firm. **Reminders sent to firm on 30.06.2021 and 02.08.2021.**
Part 20	**MSME**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
231.	VALAMRAM, Surat HQRXIMLAPPLY00099631AM22	25.5.21	500 Nos Green Tea Mask	33013010	7475	Trading	Comments sought from MSME on 06.07.2021. **MSME vide OM dated 15.07.2021 has informed that the application may not be considered.** **In view of the above, the Committee decided to Reject the case.**
Part 21	**M/o Atomic Energy & AERB**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
232.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM21/O-7/IC	09.12.20	2.000- SET RSS5EU-Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. **AERB vide email dated 04.08.2021 has sought some information from the firm.**
Part 22	**MoEF&CC (SU Division)**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Impor**	**Status**

					(lakh)	t	
233.	GLOBAL EXPORT HOUSE HQRXIMLAPPLY00101910AM22	28.5.21	100000 Kgs Sandalwood (Santalum album)	44039922	74750000.000	Other, For export	Comments sought from MoEF (SU Division) on 01.06.21. MoEF (SU Division) vide OM dated 02.06.2021 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU Division) vide email dated 16.06.2021. **MoEF (SU) has sought comments from Moradabad SEZ vide letter dated 02.08.2021.**
Part 23	**D/o Pharmaceuticals**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
234.	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/AM21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	29051990	935.7	AU	C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated 20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated 08.10.2020, the application

							for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 01.03.2021. **D/o Pharmaceuticals vide OM dated 26.07.2021 has informed that the import authorization is requested for a drug intermediate which is an organic chemical not regulated by the State Drug Controller. Accordingly it is suggested that the D/o C&PC may be notified for giving NoCs against such imports.**
235.	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/AM21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 – Trifluoro Ethanol	25987500	2905 1990	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021. Reminder sent to D/o Pharmaceuticals vide email dated 01.03.2021. **D/o Pharmaceuticals vide OM dated 26.07.2021 has informed that the import authorization is requested for a drug intermediate which is an organic chemical not regulated under the Drugs and Cosmetics Act. Accordingly**

							it is suggested that the D/o C&PC may be notified for giving NoCs against such imports.
236.	LIFECELL INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00047044AM22	20.5.21	5 Kg Silver in Powder Form(Originally the Silver Wire to be exp for Cryo Milling into Micro Particles)	71061000	104650.000	AU	Comments sought from DPIIT on 11.06.2021. DPIIT vide OM dated 24.06.2021 has informed that they are not concerned and Dept. Of Pharmaceuticals may be consulted in the matter. Accordingly, the Committee decided to seek comments from D/o Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 24.06.2021. D/o Pharmaceuticals vide email dated 26.06.2021 has sought some information from the firm. **The firm replied vide email dated 06.07.2021.**
237.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPPLY00034779AM22	6.5.21	25.55 gms Other : -- Azinphos-methyl (ISO	29339200	4353.05	AU	Comments sought from C&PC on 07.07.2021. **C&PC vide email dated 13.07.2021 has forwarded the application to D/o Pharmaceuticals as the application is for usage as a drug.**
Part 24	**D/o C&PC**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**

238.	INDUSTRIAL SOLVENTS AND CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00010523AM22	11.4.21	10000 MT DENATURED ETHYL ALCOHOL	22072000	54279000.000	AU	Recommended by D/o C&PC vide email dated 18.07.2021 for import of 9530 MT of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 9530 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 18.07.2021**
239.	CIPLA LIMITED HQRXIMLAPPLY00118512AM22	19.6.21	10 Ltrs Ethyl alcohol and other spirits, denatured	22072000	209800	AU	Recommended by D/0 C&PC vide email dated 18.07.2021 for import of 10 Ltrs of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 10 Ltrs of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 18.07.2021**
240.	ALKYL AMINES CHEMICALS LIMITED Kurkumbh, Pune HQRXIMLAPPLY00122750AM22	23.6.21	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	15515718 75	AU	Comments sought from C&PC on 30.06.2021. C&PC vide email dated 01.07.2021 has sought some information from the firm. The firm replied directly to C&PC vide email dated 06.07.2021. C&PC vide email dated 06.07.2021 has sought additional information from the firm. The firm replied directly to C&PC vide email dated 26.07.2021. **D/o C&PC vide email dated 29.07.2021 informed that**

							for monitoring purpose separate applications for individual plants need to be submitted. **The application is being processed for their plant location Kurkumbh, Pune**
241.	GLOBE PRODUCTS HQRXIMLAPPLY00010095AM22	30.3.21	500 MT Acrylic Plastic Sheet Scrap	39159030	18337500	AU	Comments sought from C&PC on 06.07.2021. **C&PC vide email dated 29.07.2021 informed that Plastic waste is not encouraged to import and as per policy it is banned, hence may be rejected by the committee.** **Hence, the Committee decided to Reject the case.**
242.	RAJDEEP PLASTICS HQRXIMLAPPLY00117048AM21	30.3.21	500 MT Acrylic Plastic Sheet Scrap	39159030	18337500	AU	Comments sought from C&PC on 06.07.2021. **C&PC vide email dated 29.07.2021 informed that Plastic waste is not encouraged to import and as per policy it is banned, hence may be rejected by the committee.** **Hence, the Committee decided to Reject the case.**
243.	AAACORP EXIM INDIA PVT. LTD HQRXIMLAPPLY00023894AM22	21.4.21	105000 kgs. RECYCLABLE LLDPE (PRE CONSUMER BALED FILM)	39153090	3850875	AU	Comments sought from C&PC on 07.07.2021. **C&PC vide email dated 29.07.2021 informed that Plastic waste is not encouraged to imFs-9 port and as per policy it is banned, hence may be rejected by the committee.**

							Hence, the Committee decided to Reject the case.
244.	VARINDERA ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00138216AM22	12.7.21	7000 MT DENATURED ETHYL ALCOHOL	22072000	62622000	AU	Recommended by C&PC vide email dated 27.07.2021 for import of 4110.53 MT of Denatured Ethyl Alcohol. **The Committee decided to Approve the case for import of 4110.53 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 27.07.2021**
Part 25	**MoEF&CC (HSMD)**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
245.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminders sent vide emails dated 24.11.2020 and 02.06.2021. **MoEF&CC (HSMD) vide letter dated 20.07.2021 has sought some information from the firm.**
246.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	AU	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018.

	M18/R-41/IC						M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments. **MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm.**
247.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 109alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	79020010	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. **MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm.**

248.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27101990	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
249.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM21/A-91/IC	09.12.20	174773.000-TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018-GST dated 6th June 2018)	49070090	9281346	Trading	Comments sought from M/o Power & MNRE on 10.12.2020. MNRE vide email dated 10.12.2020 informed that the case is related to procurement of International Renewable Energy Certificates to be used for reduction of CO2 emissions on voluntary basis. MoEF&CC may be contacted for this purpose. Comments sought from MoEF&CC on 24.12.2020.

							Reminder sent to MoEF & CC vide emails dated 09.03.2021.
250.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	26201910	100.0	AU	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. **Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020 and 09.03.2021.**
251.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	26201910	8875.0	AU	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments.

							M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. **Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021 and 02.06.2021.**
252.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	AU	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs

							to apply online with MoEF&CC. **Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.**
253.	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	26190090	1226 5.5	AU	Recommended by MoEF &CC (HSMD) vide letter dated 16.04.2021, received vide email dated 28.07.2021. **The Committee decided to grant Ex-post facto Approval.**
254.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/A M21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199. 1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
255.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [ECOM Ref. No. 97803348560010 138725 File No. 012100854278A M21]	07.10.20	26631 Kgs Zinc Ash	26201900	1344 183	AU	Comments sought from M/o Mines on 09.10.2020 Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V informed that Ministry of Environment Forest and Climate Change may be consulted as registration with MOEFCC is required for import. **Comments sought from MoEF (HSMD) on 09.06.2021.**
256.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	40040000 40040000	76.7	Tradin g	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. **DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter.** **Reminders sent to MoEF&CC (HSMD) vide**

							emails dated 30.12.2020 and 02.06.2021.
257.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. **Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.**
258.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	81082000 30	.02	AU	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. **The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).**
259.	Riddhi Vinayak CC&CC includes M/speciality Hosptl., Mumbai 01/53/8/54770/AM21/R-37/IC	13.01.21	1 set 1(One) set of Used Bypass Operation Theatre Unit(Set) with Standard Accessories & Spares as per Annexure-A	90189099 90189099 90189099 90189099 90189	2372280.00	AU	**The Committee decided to grant ex-post Facto Approval**

			attached 1 set 1(One) set of Used ICU Central Monitoring Station for Cardiac& Respiratory Patient unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Endoscopy Laboratory Equipment for Endoscopy Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Pathology Laboratory Equipment Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Spine & Joint replacement Orthopedic Unit with Standard Accessories &Spares as per Annexure-attached.	99			

260.	Meril Healthcare Private Limited., Gujarat 01/53/8/55155/AM21/M-105/IC	25.02.21	1610 kgs Titanium Powder 90-500 Micron	81082000	27148303.00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.03.2021. **The firm vide email dated 08.06.21 informed that they have filed an online application with MoEF (HSMD) on 31.05.2021.** **Reminder sent to MoEF (HSMD) vide email dated 05.08.2021.**
261.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	81083000	16745000	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021.
262.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	81083000	1000000	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.
263.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00046603AM22	20.5.21	950 kgs Titanium Powder 90 to 500 Microns	81082000		AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021.
264.	BIO PETRO CLEAN INDIA PRIVATE LIMITED	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous	38254900	18750	AU	Comments sought from C&PC on 01.07.2021. **C&PC vide email dated 01.07.2021 has informed**

	052100850861AM21		Process Water Sample For Lab Study)				**that they are not concerned with the matter.** Comments sought from MoEF (HSMD) on 01.07.2021. **MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm.**
Part 26	**MoEF&CC (HSMD) & DPIIT**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value**	**Purpose of Import**	**Status**
265.	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	AU	**Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19** Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. **Reminders sent to firm vide emails dated 24.12.2020, 03.02.2021 and 02.08.2021 to apply to MOEF&CC (HSMD) for 'NOC'.**

266.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	40040000	20000000	AU	**Recommended by DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019.** Comments sought from MoEF&CC (HSMD) on 25.11.2019. **Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020, 03.02.2021 and 02.08.2021.**
267.	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	85481010	50400000	AU	The firm has provided a copy of MOEF&CC (HSMD) comments vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 (expired). The firm has been requested vide email dated 22.08.2020 to furnish reply to queries raised by DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020. Reminders sent to firm vide emails dated 24.12.2020, 03.02.2021, 24.05.2021 and 30.06.2021. **The Committee decided to Reject the case due to no reply from the firm.**
268.	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI	85481020	2700.00	AU	Comments sought from MoEF&CC on 11.03.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the 'NOC' in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC (HSMD). The firm vide email dated 21.10.2020 informed that

			Code Word Rakes)				they have applied in MoEF&CC for 'NOC'.
							Comments sought from DPIIT on 10.03.20. The firm has been requested on 23.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 22.12.2020. Reminders sent to the firm vide emails dated 03.02.2021, 22.04.2021 and 24.05.2021. **Final Reminder sent to firm on 30.06.2021.** **The Committee decided to Reject the case due to no reply from the firm.**
269.	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres – other cut Rubbers) from Australia.	40040000	1400.64000	AU	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminders sent to firm vide emails dated 24.12.2020, 24.05.2021 and 30.06.2021. **The Committee decided to Reject the case due to no reply from the firm.**

270.	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/AM21/V-35/IC	06.10.20	50000 MTs Import of Crumb Rubber/Granules /Shredded/ Shredded Rubber	40040000	187.5	AU	Comments also sought from MOEF&CC (HSMD) on 09.10.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 03.02.2021 and 24.05.2021. Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/ 2020/TSW dated 23.10.2020. Reminders sent to the firm vide emails dated 03.02.2021, 24.05.2021 and 30.06.2021. **The Committee decided to Reject the case due to no reply from the firm.**
271.	HJM Metals LLP, Village Dholka, Gujarat 01/53/8/54607/AM21/H-56/IC	12.12.20	500 MT Lead Scrap Rails asper ISRI.	78020090	45000000	AU	Recommended by MoEF (HSMD) vide letter dated 17.06.2021 for import of 250 MT of Lead Scrap. Recommended by DPIIT vide OM dated 03.08.2021 for import of 250 MT of Lead Scrap. **The Committee decided to Approve the case for import of 250 MT of Lead Scrap subject to conditions mentioned in the MoEF letter dated 17.06.2021 and DPIIT OM dated 03.08.2021.**
272.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/AM21/J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/	(1) 85481020 (2) 85481010 (3) 780200	16038000 00	AU	**Recommended by MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020.** Comments sought from DPIIT on 24.11.2020.

			Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	90			Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm. **Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021.**
273.	Shri Sabhari Smelters Private Limited HQRXIMLAPPLY00112774AM21	22.03.21	500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS) 500 MT LEAD BATTERY SCRAP (ISRI CODE: RAINS)	85481010 85481020	88,02,000.00	AU	**Recommended by MoEF & CC (HSMD) vide letter dated 17.02.2021.** Comments sought from DPIIT on 03.05.2021. Reminder sent to DPIIT vide email dated 30.06.2021. Application forwarded to DPIIT again on 02.08.2021. **DPIIT vide email dated 05.08.2021 has sought some documents from the firm.**
274.	Vimal Petrothin Private Limited	01.04.21	2500 MT of LEAD BATTERY SCRAP (ISRI CODE Rains)	85481020	20629687 5	AU	**Recommended by MoEF & CC (HSMD) vide letter dated 19.02.2021.** Comments sought from DPIIT on 06.05.2021. Reminder sent to DPIIT vide email dated 30.06.2021. **Application forwarded to DPIIT again on 02.08.2021.**
275.	HIRA TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00022668AM22	20.4.21	15000 Kgs NITRILE RUBBER INSULATION FOAM SCRAP	40040000	31725.000	AU	Comments sought from MoEF HSMD) on 15.06.2021. Comments sought from DPIIT on 15.06.2021. **DPIIT vide OM dated 22.06.2021 has sought some information / documents**

							from the firm. **Reminders sent to firm vide emails dated 30.06.2021 and 02.08.2021.**
276.	N.B.RUBBER PRIVATE LIMITED	1.6.21	2000 MT USED TYRES	40040000	2,00,00,000.00	AU	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. **Reply from firm referred to DPIIT vide email dated 03.08.2021.**
277.	K G METALLOYS HQRXIMLAPPLY00116656AM22	17.6.21	2400 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS)	85481020	26,64,00,000.00	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 12.07.2021 for import of 1200 MT of Lead Scrap. **The Committee decided to Approve the case for import of 1200 MT of Lead Scrap subject to conditions mentioned in the MoEF (HSMD) letter dated 09.06.2021 and DPIIT OM dated 12.07.2021.**
278.	R S RUBBER SOLUTIONS HQRXIMLAPPLY00116793AM22	17.6.21	2150 MT Waste, parings and scrap of rubber	40040000	25800000	AU	**Recommended by MoEF (HSMD) vide letter dated 18.02.2021.** Comments sought from DPIIT on 19.06.2021. DPIIT vide OM dated

							30.06.2021 has sought some information / documents from the firm. **Reminder sent to the firm vide email dated 02.08.2021.**
279.	SHREE SADANAND RUBBER INDUSTRIES HQRXIMLAPPLY00117523AM22	17.6.21	8500 MT Waste, parings and scrap of rubber	40040000	66600000	AU	Comments received from MoEF (HSMD) vide letter dated 04.06.2021.
							Comments received from DPIIT vide OM dated 28.07.2021 for import of 6578.4 MT of Used Rubber Tyre Scrap/ Tubes Scrap (Multiple cut/ Shredded/ Single cut).
							The Committee decided to call for Consent to Operate duly signed and stamped by concerned officers of the State Govt.
							The concerned RA is to inspect and verify the existence/ manufacturing capabilities of the firm.
280.	VSJ GRANURUBR PRIVATE LIMITED HQRXIMLAPPLY00117742AM22	18.6.21	1570 MT Old & Used Rubber Tyres Scrap	40040000	10449135	AU	Recommended by MoEF (HSMD) vide letter dated 08.06.2021.
							Recommended by DPIIT for import of 785 MT of Old & Used Rubber Tyres Scrap (Multi-cut/Shredded) vide OM dated 28.07.2021.
							The Committee decided to Approve the case for import of 785 MT of Old & Used Rubber Tyres Scrap (Multi-cut/Shredded) subject to conditions mentioned in the MoEF (HSMD) letter dated 08.06.2021 and DPIIT OM dated 28.07.2021.

281.	NAVKAR INDUSTRIES HQRXIMLAPP LY00120644AM 22	21.6.21	1640 MT USED TYRE SCRAP /TUBE SCRAP/ SHREDDED	400400 00	9708 800	AU	**Recommended by MoEF (HSMD) vide letter dated 09.06.2021.** Comments sought from DPIIT on 24.06.2021. DPIIT vide OM dated 20.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 29.07.2021. **DPIIT informed the Committee in the EFC Meeting No. 03/AM22 dated 29.07.2021 that the case is under examination with them.**
282.	CONTINENTAL HOTELS & RESORTS HQRXIMLAPP LY00122311AM 22	23.6.21	3140 MT USED RUBBER TYRES SCRAP	400400 00	1626 5200	AU	Comments received from DPIIT for import of 3140 MT of Used Rubber Tyre Scrap (Multi-cuts/ Single-cut/ Shredded) vide OM dated 12.07.2021. Comments received from MoEF (HSMD) vide letter dated 09.06.2021, in the name of M/s .Esthell Rubbers. **Accordingly, the Committee decided to call for documents showing whether M/s Continental Hotels & Resorts is a unit of M/s Esthell Rubbers, if so then reasons why they have applied as Continental Hotels & Resorts when they could have applied as**

							Esthell Rubber.
283.	SHIVALIK RECLAMATIO N PVT LTD HQRXIMLAPP LY00122697AM 22	23.6.21	4915 MT USED RUBBER TYRES/TUBES SCRAP WITH MULTIPLE CUTS OR SINGLE CUT OR SHREDDED	400400 00	2580 3750	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT for import of 4915 MT of Used Rubber Tyres Scrap (with multiple cuts or single cut or shredded) vide OM dated 15.07.2021 **The Committee decided to Approve the case for import of 4915 MT of Used Rubber Tyres Scrap (with multiple cuts or single cut or shredded) subject to conditions mentioned in the MoEF (HSMD) letter dated 09.06.2021 and DPIIT OM dated 15.07.2021.**
284.	U V RUBBER INDUSTRIES HQRXIMLAPP LY00124154AM 22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	400400 00	4500 0000	AU	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. **Reply from firm referred to DPIIT vide OM dated 05.08.2021.**

285.	ICON INDUSTRIES HQRXIMLAPPLY00124515AM22	25.6.21	65000 MT USED/SCRAP RUBBER TYRE WITH MULTIPLE CUTS OR SINGLE CUT	40040000	81000000	AU	Comments received from MoEF (HSMD) vide letter dated 08.06.2021. Comments received from DPIIT for import of 11930 MT of Used Rubber Tyres Scrap (Multi cuts or Single cut or shredded) vide OM dated 08.07.2021. **The Committee decided to call for copy of valid consent to operate.**
286.	ARYAN METAL INDUSTRIES HQRXIMLAPPLY00130356AM22	3.7.21	161.04 MT LEAD SCRAP AS PER ISRI RAILS	85481010	15286347.8	AU	Recommended by MoEF (HSMD) vide letter dated 19.02.2021. Recommended by DPIIT vide OM dated 04.08.2021 for import of 161.04 MT of Lead Scrap. **The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 19.02.2021 and DPIIT OM dated 04.08.2021.**
287.	NINE CORPORATION HQRXIMLAPPLY00138607AM22	14.7.21	2800 MT USED RUBBER TYRES SCRAP & TUBE SCRAP	40040000	33600000	AU	Recommended by MoEF (HSMD) vide letter dated 06.07.2021. Recommended by DPIIT vide OM dated 28.07.2021 for import of 2800 MT of Used Rubber Tyres Scrap/ Tubes Scrap/ Multi-cuts/ Shredded/ Single cut).

							Tyres Scrap/ Tubes Scrap/ Multi-cuts/ Shredded/ Single cut) subject to conditions mentioned in the MoEF (HSMD) letter dated 06.07.2021 and DPIIT OM dated 28.07.2021.
288.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPLY00138773AM22	14.7.21	6000 MT SCRAP RUBBER TYRES/TUBES (PRESSED/BALED)	40040000	4,10,00,000.00	AU	Comments sought from MoEF (HSMD) on 15.07.2021. **Recommended by MoEF (HSMD) vide letter dated 27.07.2021.** Comments sought from DPIIT on 15.07.2021. DPIIT vide OM dated 30.07.2021 has sought some information/ documents from the firm. **Reply from firm referred to DPIIT vide email dated 02.08.2021.**
289.	SKVA RUBBER SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00129148AM22	02.7.21	13430 MT OLD & USED RUBBER TYRE SCRAP	40040000	10100000	AU	**Recommended by MoEF (HSMD) vide letter dated 08.06.2021.** Comments sought from DPIIT on 06.07.2021. DPIIT vide OM dated 22.07.2021 has sought some information / documents from the firm. **Reply from the firm referred to DPIIT vide email dated 03.08.2021.**
290.	PONDY OXIDES AND CHEMICALS	20.7.21	6000 MT Scrap drained or dry while intact,	85481020	54288000	AU	**Recommended by MoEF (HSMD) vide letter dated 10.09.2020.**

	LIMITED HQRXIMLAPPLY00143755AM22		lead batteries covered by ISRI code word Rains.				Comments sought from DPIIT on 22.07.2021. **DPIIT informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.**
Part 27	**DPIIT**						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
291.	Rama Enterprises, Chennai 01/53/8/54548/AM21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	553867.70	AU	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. **Reminders sent to the firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021.**
292.	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/AM21/T-63/IC	04.12.20	15000 MT Crumb Rubber/Granusl Mesh size finer then 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	AU	Recommended by DPIIT for import of 1800 MT of Rubber Crumb/ Granules having Mesh size finer than 10 mesh to 15 mesh devoid of iron and steel & most of the fibres vide OM dated 05.07.2021. **The Committee decided to Approve the case for import of 1800 MT of Rubber Crumb/ Granules having Mesh size finer than 10 mesh to 15 mesh devoid of iron and steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 05.07.2021 and subject to physical verification report of the**

							premises regarding manufacturing activities by the concerned RA..
293.	S E Power., Vadodara 01/53/8/55136/AM21/S-190/IC	25.02.21	3325 Mts Used Rubber Tyre Scrap/ Pairing / Rubber Tube scrap(Multiple Cuts/Shreds /Press Baled)	40040000	500.00	AU	**Recommended by MoEF&CC (HSMD) vide letter dated 18.02.2021.** Comments sought from DPIIT on 03.03.2021. DPIIT vide OM dated 15.04.2021 has sought some clarification. The firm vide email date 03.08.2021 has been requested to clarify the reason for submitting two separate application for the same product. **The firm vide email dated 04.08.2021 has informed that due to old procedure, they had to generate two separate applications with two different RA DGFT Offices (Vadodara & Delhi). Further, they informed that they have paid application fees one time only.** **In view of the above, the Committee decided to Close the case.**
294.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/AM21/D-39/IC	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	40040000	3690000.00	AU	**Recommended by MoEF&CC (HSMD) vide letter dated 23.02.2021.** Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 20.04.2021 sought some information from the firm. Reminders sent to firm vide emails dated 24.05.2021,

							30.06.2021 and 02.08.2021. **Reply from firm referred to DPIIT vide email dated 05.08.2021.**
295.	A-One Rubber Industries HQRXIMLAPPLY00023113AM22	20.04.21	19000 MT of "Rubber Crumb/ Granules having mesh size finer than 10 Mesh	40040000	1,44,68,500.00	AU	Recommended by DPIIT vide OM dated 30.07.2021 for import of 1539 MT of Rubber Crumb/ granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron/ steel & most of the fibres. **The Committee decided to Approve the case for import of 1539 MT of Rubber Crumb/ granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron/ steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 30.07.2021.**
296.	RAJ FINOXIDES PVT LTD , KOLKATA HQRXIMLAPPLY00100726AM22	27.5.21	2500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS)	85481010	24,74,87,500	AU	**Recommended by MoEF (HSMD) on 12.04.2021.** Comments sought from DPIIT on 03.06.2021. Reminder sent to DPIIT vide email dated 30.06.2021. Application forwarded to DPIIT again vide email dated 02.08.2021. **DPIIT vide email dated 05.08.21 has sought some documents from the firm.**
297.	PILOT INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY00044892AM	18.05.21	7500 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	85481020	61,31,25,000	AU	**Recommended by MoEF (HSMD) on 26.03.2021.** Comments sought from DPIIT on 03.06.2021. **Reminder sent to DPIIT**

	22						**vide email dated 30.06.2021.** **Application forwarded to DPIIT again vide email dated 02.08.2021.**
298.	RAJ METAL INDUSTRIES HQRXIMLAPP LY00003989AM 22	01.05.21	1000 MT LEAD SCRAP (ISRI CODE : RAILS)	85481010	96822000	AU	**Recommended by MoEF (HSMD) vide letter dated 18.02.2021.** Comments sought from DPIIT on 09.06.2021. **Reminder sent to DPIIT vide email dated 30.06.2021.** **Application forwarded to DPIIT again vide email dated 02.08.2021.**
299.	RAJ METAL INDUSTRIES HQRXIMLAPP LY00008736AM 22	9.4.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	85481010	66240000	AU	**Recommended by MoEF (HSMD) vide letter dated 18.02.2021.** Comments sought from DPIIT on 09.06.2021. **Reminder sent to DPIIT vide email dated 30.06.2021.** **Application forwarded to DPIIT again vide email dated 02.08.2021.**
300.	EPS INTERNATIONAL HQRXIMLAPP LY00022386AM 22	20.4.21	3600 MT USED RUBBER TYRES SCRAP	40040000	37075000	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. **DPIIT vide OM dated 03.08.2021 has sought some information / documents from the firm.**

301.	RUBIX INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00026756AM22	26.4.21	8000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	40040000	96000000	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. **Reminders sent to firm vide emails dated 24.06.2021 and 04.08.2021.**
302.	A One Rubber Industries HQRXIMLAPPLY00110470AM22	08.06.21	4300 MT OLD & USED RUBBER TYRE & BUTYL TUBES SCRAP (PRESSED / BALED / SHREDDED / MULTI CUT / SINGLE CUT)	40040000	31798500	AU	Recommended by MoEF (HSMD) vide letter dated 04.06.2021. Recommended by DPIIT vide OM dated 30.07.2021 for import of 4300 MT of Old & Used Rubber Tyres scrap (Multi-cut/ Shredded/ Single-cut). **The Committee decided to Approve the case for import of 4300 MT of Old & Used Rubber Tyres scrap (Multi-cut/ Shredded/ Single-cut) subject to conditions mentioned in the MoEF (HSMD) letter dated 04.06.2021 and DPIIT OM dated 30.07.2021.**
303.	A.K. RUBBER HQRXIMLAPPLY00111679AM22	10.6.21	4030 MT OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SHREDDED/ BALED PRESS/BRIQUETED)	40040000	30225000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 02.07.2021 for import of 2015 MT of Old and Used Rubber Tyres Scrap (Multiple cuts/ Shredded). **The Committee decided to Approve the case for import of 2015 MT of Old and Used Rubber Tyres Scrap**

							(Multiple cuts/ Shredded) subject to conditions mentioned in the MoEF (HSMD) letter dated 09.06.2021 and DPIIT OM dated 02.07.2021.
304.	A K RUBBER HQRXIMLAPPLY00111694AM22	10.6.21	10000 MT RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL AND MOST OF FIBER	40040000	75000000	AU	Recommended by DPIIT vide OM dated 26.07.2021 for import of 9643 MT of Rubber Crumb/ Granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel & most of the fibres. **The Committee decided to Approve the case for import of 9643 MT of Rubber Crumb/ Granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 26.07.2021.**
305.	SRI SAI RAM INDUSTRY HQRXIMLAPPLY00112056AM22	11.6.21	5970 MT OLD & USED RUBBER TYRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDDED))	40040000	14127408	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT for import of 5970 MT of Old & Used Rubber Tyres Scrap (Multiple-cuts/ shredded) vide OM dated 23.07.2021. **The Committee decided to Approve the case for import of 5970 MT of Old & Used Rubber Tyres Scrap (Multiple-cuts/ shredded) subject to conditions mentioned in the MoEF (HSMD) letter dated 09.06.2021 and DPIIT OM dated 23.07.2021**

306.	SHRI MAHAVIR RUBBER INDUSTRY HQRXIMLAPPLY00114221AM22	14.6.21	3860 MT USED RUBBER TYRES SCRAP(MULTIPLE CUTS/SHREDS /PRESS BALED)	40040000	23700000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT for import of 3860 MT of Used Rubber Tyres Scrap (Multiple cuts/ Shred) vide OM dated 02.07.2021. **The Committee decided to Approve the case for import of 3860 MT of Used Rubber Tyres Scrap (Multiple cuts/ Shred) subject to conditions mentioned in the MoEF (HSMD) letter dated 09.06.2021 and DPIIT OM dated 02.07.2021**
307.	AMETRINE POLYMERS LLP HQRXIMLAPPLY00114238AM22	14.6.21	10000 MT RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10MESH	40040000	75000000	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 30.06.2021 has sought some information / documents from the firm. The reply from firm referred to DPIIT vide email dated 19.07.2021. DPIIT vide OM dated 02.08.2021 has sought some information from the firm. **The reply from the firm referred to DPIIT vide email dated 03.08.2021.**
308.	Nine Seas Rubber India HQRXIMLAPPLY00114625AM22	14.6.21	6930 MT Old & Used Rubber Tyres & Butyl Tubes Scrap (Pressed / baled /	40040000	36382500	AU	Comments received from DPIIT for import of 6930 MT of Used Rubber Tyres Scrap & Butyl Tubes scrap (Multi-cuts/ Single-cut/ Shredded) vide OM dated 02.07.2021.

			shredded / multi cuts/Single Cut)				**Photocopy of comments from MoEF (HSMD) vide letter dated 09.06.2021 submitted by the applicant.** **Therefore, the Committee decided to call for original copy comments from MoEF (HSMD) directly.**
309.	MASCOTEK ENGINEERS HQRXIMLAPP LY00115988AM 22	16.6.21	20 Mtr Silver Foil AG 99.99 soft annealed, plain in coils with ID 76 mm steel core 0.0200 x 8.00 mm degreas	710692 90	80,0 00.0 0	AU	Recommended by DPIIT for import of 20 Meters of Silver foil AG99.99 soft annealed, plain coils with ID 76mm steel core 0.0200 x 8.00 mm degrees vide OM dated 19.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 19.07.2021.**
310.	BHARAT ELECTRONICS LIMITED HQRXIMLAPP LY00115953AM 22	16.6.21	59 Kgs Silver Paste	710692 90	21,5 2,98 5.00	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email date

							22.07.2021. **DPIIT vide OM dated 03.08.2021 has sought some information from the firm.**
311.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY00047946AM22	21.5.21	250 Gms 1740J-PF BRAZING POWDER	71081100	5,57,919.00	AU	Recommended by DPIIT vide OM dated 30.07.2021 for import 250 Gms of 1740J-PF Brazing Powder. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 30.07.2021.**
312.	VELLIS RUBBER INDUSTRIES HQRXIMLAPPLY00115799AM22	16.6.21	8790 MT Used Rubber Tyres Scrap/ Tubes Scrap	40040000	10,54,80,000.00	AU	**Recommended by MoEF (HSMD) vide letter dated 09.06.2021.** Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 30.06.2021 has sought some information / documents from the firm. **Reply from firm referred to DPIIT vide email dated 02.08.2021.**
313.	ASHA IMPORT AND EXPORT HQRXIMLAPPLY00115510AM22	13.6.21	12000 MT RUBBER CRUMB /GRANULE S HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEE L & MOST OF FIBERS	40040000	3,10,80,000.00	AU	Recommended by DPIIT for import of 7304 MT of crumb rubber having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres vide OM dated 22.07.2021. **The Committee decided to Approve the case for import of 7304 MT of crumb rubber having mesh size finer than 10 mesh to 15 mesh and devoid of iron/ steel & most of the fibres subject to conditions**

							OM dated 22.07.2021.
314.	Indian Institute of Technology Guwahati HQRXIMLAPP LY00122226AM 22	23.6.21	1 No Silver Target of two inch dia and two mm thickness on copper backing plate	710692 90	1943 7.75	Resear ch	Recommended by DPIIT for import of 1 No. of "Silver Target of two inch dia and two mm thickness on copper backing plate vide OM dated 16.07.2021. **The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 16.07.2021.**
315.	TITAN COMPANY LIMITED HQRXIMLAPP LY00028135AM 22	27.4.21	2800 Kgs Silver alloys	710692 9	8400 0000	AU	Comments sought from DPIIT on 02.07.2021. **DPIIT vide OM dated 23.07.2021 has sought some information / documents from the firm.**
316.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPP LY00025456AM 22	23.4.21	1 Kg ARGOBRAZE 56 POWDER 53 MICRONS TO DUST FOR BRAZING OF SS WIRE MESH	710692 90	1417 95	AU	Comments sought from DPIIT on 02.07.2021. **DPIIT informed the Committee in the EFC Meeting No 03/AM22 dated 29.07.2021 that the case is under examination with them.**
317.	Nagano India Private Limited HQRXIMLAPP LY00014508AM 22	09.4.21	124000 nos. of FLARE NUT/ 425000 nos. of NUT	401220 20	4532 840	Tradin g	Comments sought from DPIIT on 02.07.2021. **The firm vide email dated 06.07.2021 has informed that due to technical glitches they had wrongly filled the application for restricted import authorisations. They want to withdraw the application and not proceed with this application** **Hence the Committee decided to Close the case.**

318.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPP LY00010096AM 22	06.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	2457 17	AU	Comments sought from DPIIT on 02.07.2021. **The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.**
319.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPP LY00010094AM 22	07.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	2457 17	AU	Comments sought from DPIIT on 02.07.2021. **The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.**
320.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPP LY00010093AM 22	05.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	2457 17	AU	Comments sought from DPIIT on 06.07.2021. **The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.**
321.	WAHI SONS PVT LTD HQRXIMLAPP LY00129306AM 22	1.7.21	70000 nos. Other	710692 90	5433 28.5	AU	Comments sought from DPIIT on 07.07.2021. **The firm vide email dated 07.07.2021 has informed that their application had been filed in restricted imports scheme by mistake.** **Hence the Committee decided to Close the case.**
322.	STERLING LEAD PRIVATE LIMITED HQRXIMLAPP LY00134495AM	8.7.21	740 MT LEAD PLATES (RAILS)	780200 90	1048 1730 0	AU	Comments sought from DPIIT on 13.07.2021. DPIIT vide email dated 16.07.2021 has sought some information / documents from

	22						the firm. Reminder sent to firm vide email dated 28.07.2021. **Reply from firm referred to DPIIT vide email dated 04.08.2021.**
323.	PARAS RUBBER INDUSTRIES HQRXIMLAPPLY00137253AM22	12.7.21	12000 MT Rubber Crumb/Granules having mesh size finer than 10 mesh to 20 mesh and devoid of Iron/Steel	40040000	72000000	AU	Recommended by DPIIT vide OM dated 28.07.2021 for import of 7505 MT of Rubber Crumb / granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel & most of the fibres. **The Committee decided to Approve the case for import of 7505 MT of Rubber Crumb / granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 28.07.2021.**
324.	SHRI MAHAVIR RUBBER INDUSTRY HQRXIMLAPPLY00137903AM22	13.7.21	12000 MT CRUMB RUBBER GRANULES HAVING MESH SIZE FINER THAN 10 MESH TO 20 MESH AND DEVOID OF IRON/STEEL	40040000	79920000	AU	Recommended by DPIIT vide OM dated 26.07.2021 for import of 57 MT of Rubber Crumb/ Granules having mesh size finer than 10 Mesh to 20 mesh and devoid of iron/steel & most of the fibres. **The Committee decided to Approve the case for import of 57 MT of Rubber Crumb / granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel & most of the fibres subject to conditions mentioned in the DPIIT OM dated 26.07.2021.**

Part 28	Miscellaneous						
Sl. No.	**Name of the applicant (M/s.) &HQ File No.**	**Date of receipt**	**Item for import**	**ITC (HS Code)**	**CIF value (lakh)**	**Purpose of Import**	**Status**
325.	Baskaran, Shevapet, Salem 01/53/8/54045/AM21/B-39/IC	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	71060000	755012	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. **The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported.** **Reminders sent to firm vide emails dated 29.12.2020 and 30.06.2021.**
326.	Vibhor Wase, Maharashtra 01/53/8/54833/AM21/V-46/IC	22.01.21	3 Vls Frozen semen, other than bovine	05119991	300.00	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. **Comments sought from D/o Health Research and ICMR on 03.08.2021.**
327.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/A	21.01.21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85`	94038900 **85287215**	7324575.00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated

	M21/R-39/IC		Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos rj 45 cable 1m 10 Nos pain power cable 6 Nos rj 45 cable 10m 3 Nos Nova600 (PART No 600144236/5/4) 2 Nos 75` Plasma Screen amsung (PART No S0BGZ3SGK801047F2 &CBGZ3FGK801044N) 2 Nos 32` PLASMA Screen amsung (PART No S6777863 & 6781167) 2 Nos 50` Plasma Screen amsung (PART No	940389 00 732690 99 **852872 15** 854442 99 854442 99 854442 99 902300 90 **852872 15** **852872 11** **852872 12** 854442 99 854442 99 854442 99 854442 99 853110 90 851762 90 851829 00 854442 99 820600 90 854442 99			04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. **Clarification sought from the firm vide email dated 11.06.2021.**

			2B7V35BM304286A &304288Y) 13 Nos hdmi to hdmi cable 3 Nos dvi to dvi cable 6 Nos power cable 2 Nos power extended cable 3 Nos Vga Cable 1 Nos Rg blink (PART No 14423231313) 1 Nos router tp link (PART No 2173190001498) 1 Nos sound bar (PART No Sbv175150420182449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket	85369090 84713090 84716040 83025000			
328.	TRITON GRAPHITE HQRXIMLAPPLY00124511AM22	25.6.21	500 MT GRAPHITE ELECTROD E SCRAP SIZE >200MM	38256900	3,05,65,500	AU	Comments sought from C&PC on 30.06.2021. C&PC vide email dated 01.07.21 informed that they are not concerned with the matter. Comments sought from MoEF (OC) on 03.08.2021.

							MoEF (OC) vide email dated 03.08.2021 informed that the matter pertains to MoEF (HSMD). **Therefore, Comments sought from MoEF (HSMD) vide email dated 03.08.2021.**
329.	RUCHIRA PAPERS LIMITED HQRXIMLAPP LY00032217AM 22	04.5.21	42 Nos CLEANER NUT (FOR PAPER MAKING MACHINE)	105990 0	1919 0	AU	Comments sought from DAHD on 30.06.2021. **DAHD vide email dated 30.06.2021 has informed that the case is not dealt with DAHD.** **The firm has been requested to furnish the correct ITC HS Code for the item to be imported.**
330.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPP LY00102373AM 22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	631090 90	3850 0000	AU	Comments sought from M/o Textiles on 24.6.21.
331.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.2 0	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	4508 7000	Tradin g	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 143alvaniz.
332.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00029561AM 22	29.4.21	10 Nos Communication jamming equipment	852550 40	3703 7		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021.

333.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00028460AM 22	29.4.21	10 Nos Other Aerials or Antenna:----For communication jamming equipment	852910 21	3723 0		Comments sought from Cabinet Secretariat by Post on 23.06.2021.
334.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00019185AM 22	15.4.21	18 Nos Communication jamming equipment	852550 40	6784 7		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021
335.	KRBL LIMITED HQRXIMLAPP LY00144200AM 22	21.7.21	1750 gms. Basmati Rice	100630 20	211. 33		**The Committee decided to examine the case on file.**
336.	SURESH KUMAR AND COMPANY (IMPEX) PRIVATE LIMITED HQRXIMLAPP LY00144285AM 22	21.7.21	160 MT Rice	100610 10	1130 0000		**The Committee decided to examine the case on file.**
337.	VEDANTA LIMITED HQRXIMLAPP LY00119116AM 22	21.6.21	Gold (25 KGS) & Silver (300 KGS)	710812 00 710691 00	1327 0000 0	Others	The firm has submitted only Shipping Bill. **The Committee decided that the firm be asked to submit the following documents:** (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv)Utilization Details of previous import license duly certified by Customs Authority, if any.

338.	ONKAR JEWELLERS PRIVATE LIMITED HQRXIMLAPPLY00121696AM22	22.6.21	5 MT Gold Dore Bar	71081200	22800000000	AU	**The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 1 MT of Gold Dore Bar, subject to physical verification of the refinery by the concerned RA prior to issue of import authorization.**
339.	TITAN COMPANY LIMITED HQRXIMLAPPLY00144259AM22	21.7.21	5000 kgs GOLD DORE	71081200	22167600000	AU	The Committee examined the documents submitted by the firm, and decided to call for valid copy of CTO and Utilization details of past license from the firm.
340.	ZAVERI AND COMPANY PRIVATE LIMITED, AHEMDABAD HQRXIMLAPPLY00144728AM22	22.7.21	10000 Kg GOLD DORE	71081200	43,75,61,38,179.00	AU	**The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 5 MT of Gold Dore Bar.**
341.	NARRONDASS MANORDASS HQRXIMLAPPLY00144720AM22	22.7.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT	71081200	515000000.000	AU	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.
342.	GOLDFARB INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00146411AM22	24.7.21	27 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT	71081200	11562677480.000		**The Committee examined the documents submitted by the firm, and decided to Approve 1 MT of Gold Dore Bar, subject to physical verification of the refinery by the concerned RA.**
343.	LATSHEK ELECTRO REFINERY,	26.7.21	5 MT Silver Dore Bars not exceeding 95 percent purity	71069100	330000000.000	AU	The Committee examined the documents submitted by the firm, and decided to call for valid copy NABL Certificate/

	HQRXIMLAPPLY00147329AM22						BIS Certificate from the firm.
344.	SONIGARA JEWELLERS PRIVATE LIMITED HQRXIMLAPPLY00149508AM22	28.7.21	5 MT Gold Dore Bar (purity upto 95 percent)	71081200	26250000000.000		**The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 5 MT of Gold Dore Bar.**

5. The meeting ended with vote of thanks to the chair.